



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY


വാല്യം 10 } Vol. X }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 മാർച്ച് 9 9th March 2021 1196 കുമാഭം 25 25th Kumbham 1196 1942 ഫാൽഗുനം 18 18th Phalgun 1942	നമ്പർ } No. } 10
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PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jyothilekshmi. V. B, Reji Nivas, Mampuzha, Alummoodu P. O., Kollam, Pin-691 577, holder of S S L C. C No. 596141 with Register No. 607461 of March 2003, have changed my signature as shown below:

Old Signature: 

New Signature: 

This change will come into effect in all records related to me.

Kollam,
29-12-2020.


JYOTHIKESHMI. V. B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Susaniamma Samuel, Ezhukilanickal House, Ellumpuram P.O., Thodupuzha, Idukki District, Pin-685 587, holder of S. S. L. C Book No: 177138 with Register No. 105648 of March 1984 and S. S. L. C. Book (VOL II) No: E 880855 with Register No. 49136 of September 1986 issued from Department of Education Kerala State, PAN Card with Permanent Account No. FVGPS2813P issued from the Income Tax Department Government of India, Marriage Certificate No. 9/2015 dated 13-2-2015 issued by Marriage Officer, Erattupetta, in the Pension Payment Order with PPO No. Postal/2015/KE/22477 dated 6-2-2015 issued from Department of Posts, India of my husband Vijayan V M, also known as Susaniamma in the Electoral Identity Card No. UOD4451795 dated 5-2-2020 issued by the Electoral Registration Officer, Thodupuzha Assembly Constituency, known as Susiniamma in the Ration Card No. 1628024464 (at Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Thodupuzha, is one and the

same person. Hereafter I have changed my name as Sobha Vijayan consequent on my marriage and have changed my signature as shown below.

Old Signature: 

New Signature: 

This change will come into effect in all records related to me.

Ellumpuram,
18-1-2021.

SUSANIAMMA SAMUEL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Milda Daniel K, Koodarappilly House, Janatha Road, JRWA 29, Vyttila P. O., Kanayannur Taluk, Ernakulam District, Pin-682 019, holder of S. S. L. C. A No. 394692 with Register No. 196012 of March 2000 issued from Board of Public Examinations, Kerala, Degree of Bachelor of Arts Certificate Sl. No. 9110 with Register No. 1106 of January 2013 issued by Vice-Chancellor, Mahatma Gandhi University, Kottayam, Birth Certificate with Registration No. 2447/1983 date of Registration 19-12-1983 issued from Kochi Municipal Corporation, also known as Mildadaniel K in the Higher Secondary Examination Certificate No. HSE 081222 with Register No. 604621 of March 2002 and Certificate No. HSE 183530 with Register No. 317079 of Aug. 2002 (SAY) issued from Board of Higher Secondary Examination, Government of Kerala, known as Milda in the Electoral Identity Card No. LNH2089704 dated 22-2-2003 issued by the Electoral Registration Officer, Tripunithura LA Constituency, known as Milda Daniel in the PAN Card with Permanent Account No. BCBPK6392M issued from the Income Tax Department, Government of India, in the Ration Card No. 1732046564 at Sl. No. 3 dated 15-3-2017 issued by C.R.O. Ernakulam, is one and the same person. Hereafter I have changed my name as Magrinnoes Mailasseno Daniel and have changed my signature as shown below.

Old Signature: 

New Signature: 


This change will come into effect in all records related to me.


Vyttila,
5-2-2021.

MILDA DANIEL K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Minnah TM, Thoniyarayil House, Thali P. O., Thalappilly Taluk, Thrissur District, Pin-680 585, holder of Secondary School Certificate S. No. $\frac{A}{17}$ 19261, REG06/019261, AI-NO. M09086 with Roll No. M09086162015 of April 2017 dated 27-12-2017 issued by the Director (Evaluation), National Institute of Open Schooling, Govt. of India, in the Senior Secondary School Certificate S.No. $\frac{A}{19}$ 26898, REG06/126898, AINO: 090081 with Roll No. 090081173163 of April 2019 dated 10-1-2020 issued by the Director (Evaluation), National Institute of Open Schooling, Govt. of India, in the Birth Certificate with Registration No. 1490/1C/2001 date of Registration 18-5-2001 issued by the Registrar of Birth and Death, Corporation of Thrissur, in the PAN Card No. GLJPM7731Q issued by the Income Tax Department, Government of India and also known as Minnah in the Ration Card No. 1842062125 (at Serial No. 3) issued on 15-3-2017 by the Taluk Supply Officer, Thalappilly, is one and the same person. Hereafter I have changed my name as Mushtaq Ahmed and have changed my signature as shown below.

Old Signature: 

New Signature: 

This change will come into effect in all records related to me.

Thali,
15-1-2021.


MINNAH T M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suyog Suresh, Sreevihar, Narath P. O., Kannur District, Pin-670 601, holder of Secondary School Examination (Session: 2009-11) Certificate for Continuous and Comprehensive Evaluation S. No. SSE/2011 0094313, Roll No. M/11/07277/600969 dated 31-5-2011 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, All India Senior School Certificate Examination, 2013, S. No. SSCE/2013/0774119 with Roll No. 4652537 dated 27-5-2013 issued by the Control of Examinations, Central Board of Secondary Education, Delhi, Bachelor of Business Management, Certificate No. D16389 dated 21st of August 2016 from Amritha Vishwa Vidyapeetham University, Diploma in Architectural Design Certificate with Student ID No. AC180821921 issued on 12-3-2019 by the CADD Centre, Kannur, Birth Certificate with

Registration No. 1206B date of Registration 24-4-1995 issued by the Health Inspector, Registrar of Births & Deaths, Kannur Municipality, Driving Licence No. 13/4566/2013 dated 10-6-2013 issued by the Asst. LA, Kannur, PAN Card No. HYVPS4343J issued by the Income Tax Department, Govt. of India, Election Identity Card No. NXA0436360 dated 6-1-2014 issued by the Electoral Registration Officer, Azhikode LA Constituency, have changed my name as Suyog Nambiar and have changed my signature as shown below.

Old Signature:



New Signature:



The above changes will come into effect in all records related to me.

Kannur,
20-1-2021.

SUYOG SURESH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Biju M., Moothala House, Edattummal, Trikaripur P. O., Kasaragod District, Pin-671 310, holder of S. S. L. C. No. G 235985 with Register No. 548691 of March 2007, Diploma in Marine Mechanical Fitter Certificate with Reg. No. 11181141 issued on 12-9-2011 by the College of Marine Technology, NCVT, Trade Test Certificate No. 11181141 Dated 12-9-2011 issued by the College of Marine Technology, NCVT, Advanced Diploma in Interior Designing Course Certificate with Register No. CPO/6624 dated 10-5-2013 issued by the Chairman, Board of Examinations, Bharat Sevak Samaj, New Delhi, Birth Certificate with Registration No. 569/1992, date of Registration 19-2-1992 issued by the Health Inspector Grade 1, Registrar of Births & Deaths, Payyanur Municipality, Driving Licence No. 43/1601/2012 Dated 23-3-2012 issued by the Asst. L.A., Mattancherry, Election Identity Card No. WPC0292177 dated 7-1-2013 issued by the Electoral Registration Officer, Trikaripur LA Constituency, Ration Card No. 2469045225 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Hosdurg, also known as Biju Moothala in the PAN Card No. DACPM3115D issued by the Income Tax Office, Govt. of India, Passport No. K0513080 issued on

17-11-2011 by the Assistant, Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Chandrabal Sai Moothala and have changed my Signature as shown below:

Old Signature:



New Signature:



The above changes will come into effect in all records related to me.

Trikaripur,
14-1-2021.

Biju M.

NOTIFICATION

I, Santhosh Kumar S, S V Bhavan, Vettuvila, Vlathankara P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 134, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Latin Catholic Nadar in my S. S. L. C. Book No. G 120340 with Register No. 411500 of March 1994, is corrected as Hindu, Nadar vide Certificate No. A6/7118/20/K.Dis., dated 28-1-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
4-2-2021.

SANTHOSH KUMAR S

NOTIFICATION

I, Salin S R, Ayanivila Veedu, Erichalloor, Plamoottukada P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my Technical High School Leaving Certificate No. E 56942 with Register No. 5228 of March 2005, is corrected as Latin Catholics Christian vide Certificate No. A6/9507/20/K.Dis. dated 15-1-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
3-2-2021.

SALIN S R

NOTIFICATION

I, Stanly Johns R, S A Bhavan, House No. X 474, Arayoor P.O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S. S. L.C. Book No. C 156903 with Register No. 505515 of March 1982, is corrected as Latin Catholics Christian vide Certificate No. A6/6723/20/K.Dis, dated 21-1-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
2-2-2021.

_____ STANLY JOHNS R

NOTIFICATION

I, Wilson Sam R, Sam Nivas, Kuzhivila, House No. X 473, Arayoor P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S. S. L. C. Book No. E 811275 with Register No. 70556 of September 1986, is corrected as Latin Catholics Christian vide Certificate No. A6/6724/20/K.Dis, dated 21-1-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
2-2-2021.

_____ WILSON SAM R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Johniyamma, Erikkaluvila, House No. PVR/XI/279, Poovar P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 525, holder of Extract of Admission Register with Admission No. 12184, date of Admission 5-6-1991, issued by the Headmistress, St. Helen's G.H.S Lourdepuram; and known as Soniya A in the Ration Card No.1106250355 (Sl. No.1), dated 29-1-2020, issued by Taluk Supply Officer, Neyyattinkara; is one and the same person. Hereafter I will be known by the name Soniya A only.

This change will come into effect in all records related to me.

Neyyattinkara,
8-2-2021.

_____ JOHNIYAMMA

NOTIFICATION

I, Shiny Susan George, TC 7/1351(3), Arackel House Vattiyoorkavu P. O. Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 013, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, CSI in my S. S. L. C. Certificate No. B 309831 with Register No. 650509 of March 2001, is corrected as Christian, Mala Araya vide Certificate No. A5-6035/21/KDis, dated 1-2-2021, issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram,
3-2-2021.

_____ SHINY SUSAN GEOGRE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Baiju. D, Flat No. 25D, Nikunjam I Park, Kazhakuttom P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin- 695 582, have changed the name of my minor daughter Devananda B. S, holder of Birth Certificate with Registration No. 95/2015, date of Registration 28-1-2015, issued by the Registrar of Births and Deaths & Special Grade Secretary, Thanneermukkom Grama Panchayat, as Nanda B. Devraj.

This change will come into effect in all the records related to her.

Kazhakuttom,
3-2-2021.

_____ BAIJU. D

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Syam Raj S R, Susanna Bhavan, Puthukulangara, Kodunganoor, Vattiyoorkavu P.O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 013, holder of S. S. L. C. Certificate No. E 603864 with Register No. 555784 of June 2005 have embraced Hinduism from Christian, Cheramar Community, with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Thiruvananthapuram,
5-2-2021.

_____ SYAM RAJ S R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anandhu Krishna, Chothi Bhavan, Hospital Road, Thettivila, Kalliyoor P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin - 695 042, (name changed vide Kerala Gazette Notification Vol. VII, 16th October 2018 Gazette No. 41 Page No. 778), holder of S. S. L. C. No. Q 328768 with Register No. 140884 of March 2015; College Certificate with Register No. TCT17EC005 (now studying in Bachelor of Technology Degree Course in Electronics & Communication Engineering), dated 21-8-2020, issued by the Principal, Trinity College of Engineering, Thiruvananthapuram; Electoral Identity Card No. SHB2370096, dated 10-12-2019, issued by the Electoral Registration Officer, Kovalam Assembly Constituency, also known as Anandhu. A. P in the Higher Secondary Examination Certificate No. HSE 2/2017/011244 with Register No. 4011310 of March 2017, issued from Board of Higher Secondary Examination, Government of Kerala; Technical English for Engineers Online Course Certificate with Roll No. NPTEL17HS19S1800314, issued from NPTEL Online Certification, Madras, Tamil Nadu; Driving Licence No. 20/2289/2017, dated 11-5-2017, issued by the ALA Neyyattinkara; Ration Card No. 1103109805 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Thiruvananthapuram, and known as A. P. Anandhu in the Birth Certificate with Registration No. 78, date of Registration 25-1-1999, issued from Corporation of Thiruvananthapuram, is one and the same person. Hereafter I will be known by the name Anandhu. A. P only.

This change will come into effect in all records related to me.

Kalliyoor, ANANDHU KRISHNA
8-2-2021.

NOTIFICATION

I, Ratheeshkumar R, Vettilliyoor Veedu, PRA 144, TC 42/1060, Chadiyara, Poojappura P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 012, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Pulaya in my S. S. L. C Certificate No. 447145 with Register No. 112614 of March 1999, is corrected as Hindu, Cheramar vide Certificate No. 5236/21/K.Dis, dated 29-1-2021, issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram, RATHEESHKUMAR R
10-2-2021.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Arunima A K, Charuvila Puthen Veedu, Panankara, Kodunganoor P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 013, holder of Duplicate of S. S. L. C. Certificate No. M 074535 with Register No. 536059 of March 2012; have embraced Christianity from Hindu, Nadar Community, with the same name. Hereafter I will be a member of Christian, Nadar Community.

This change will come into effect in all records related to me.

Thiruvananthapuram, ARUNIMA A K
9-2-2021.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sumaja Gracylin P R, Pushpa Bhavan, House No. 19/1118, KRA 119A, Kudappanakunnu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 043; holder of S. S. L. C. Book No. E 596157 with Register No. 137443 of March 1985; Secondary School Examination, 2020 Certificate with Registration No. T120/07521/0040, Roll No. 24108580, dated 15-7-2020, issued by Controller of Examinations, Central Board of Secondary Education, Delhi, of my daughter Archana A S; Birth Certificate with Registration No. 1052/2003, date of Registration 30-12-2003, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my daughter Archana A S; also known as Sumaja PR in the Ration Card No. 1103010493 (Sl. No. 5), dated 4-6-2019, issued by Taluk Supply Officer, Thiruvananthapuram; Birth Certificate with Registration No. 3311/2001, date of Registration 30-10-2001, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my daughter Aparna A S; and known as Sumaja Richard in the Electoral Identity Card No. KL/20/134/333657, dated 18-7-1997, issued by the Electoral Registration Officer, Thiruvananthapuram North Constituency; is one and the same person. Hereafter I will be known by the name Sumaja P R only and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram, SUMAJA GRACYLIN P R
5-2-2021.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreekuttan S S, 'Sree' TC 48/797, ARA C 39, Thrikkannapuram, Aramada P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 032; holder of S. S. L. C. No. N321249 with Register No. 126941 of March 2013; Higher Secondary Examination Certificate No. HSE2/2015/007615 with Register No. 2007356 of March 2015, issued by Board of Higher Secondary Examinations; Bonafide student of Nizar Rahim and MARK School of Architecture during Academic year 2015-2020 Certificate No. NRMSA:1655/2021 dated on 12-2-2021, Government of Kerala; Birth Certificate with Registration No. 6872/1997, date of Registration 7-11-1997, issued by the Sub Registrar of Births & Deaths, Corporation of Thiruvananthapuram; Ration Card No. 1102075383 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, North, Thiruvananthapuram; Electoral Identity Card No. UYX0802165, dated 9-1-2016, issued by the Electoral Registration Officer, Nemom Constituency; Driving Licence No.1/3611/2016, dated 2-4-2016, issued by Asst.LA, Thiruvananthapuram; have changed my name as Sreenath S Syam.

This change will come into effect in all records related to me.

Thiruvananthapuram,
4-2-2021.

SREEKUTTAN S S

NOTIFICATION

I, R. S. Swapna, Padma Nivas, Ambalamukku, Nellanadu P. O., Venjaramoodu, Nedumangad Taluk, Thiruvananthapuram District, Pin - 695 606, do hereby notified for the information of all authorities concerned and the public that, my minor daughter Panicker Bitasha Baiju, holder of Secondary School Certificate Examination - Statement of Marks Sr. No. 049850 with Seat No. C099108 of March 2019, issued from Maharashtra State Board of Secondary and Higher Secondary Education, Pune, also known as Bitasha Panicker in the Birth Certificate with Registration No. 3556/2003, date of Registration 27-8-2003, issued by the Registrar of Births and Deaths, Thiruvananthapuram Corporation, and known as Bitasha Baiju in the Ration Card No. 1105069186 (Sl. No. 7), dated 4-1-2021, issued by the Taluk Supply Officer, Nedumangad, is one and the same person. Hereafter she will be known by the name Bitasha Baiju only.

This change will come into effect in all records related to her.

Nellanadu,
3-1-2021.

R. S. SWAPNA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vincent. B, Vattavila Puthen Veedu, Anad P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541, holder of Extract of School Admission Register with Admission No. 11462, date of Admission 16-5-1988, issued by the Principal, S. N. V. H. S. S, Anad; Birth Certificate with Registration No. 234/2006, date of Registration 5-1-2006, issued from Corporation of Thiruvananthapuram, of my son Vighnesh V. R; Birth Certificate with Registration No. 26744/2007, date of Registration 30-9-2007, issued from Thiruvananthapuram Corporation of my daughter Vaishnavi V. R; Extract of School Admission Register with Admission No. 22041, date of Admission 30-5-2016, issued from S. N. V. H. S.S, Anad, of my son Vignesh V. R; Extract of School Admission Register with Admission No. 22677, date of Admission 21-5-2018, issued from S. N. V. H. S. S., Anad, of my daughter Vaishnavi. V. R; Ration Card No. 1105112426 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad, have embraced Hinduism from Christian, Nadar Community with a new name Vishnu. B. Hereafter I will be a member of Hindu, Nadar Community and will be known by the name Vishnu. B and will sign accordingly.

This change will come into effect in all records related to me.

Anad,
3-2-2021.

VINCENT. B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, M Anithakumari, Suni Bhavan, Kuttichal P. O., Manoorkara, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 574; holder of S. S. L. C. Book No. A 131391 with Register No. 91709 of September 1988; also known as Anitha Kumary M, in the Basic Nursing & Midwifery Certificate with Register No. 1978, dated 15-5-1993, issued by the Chairman, Board of Examinations Bharat Academy of Paramedicals, Kottayam; known as Anitha Kumari Mangala Kumari in the Marriage Certificate with Registration No. 288/2019, date of Registration 12-4-2019, issued by the Local Registrar, Ponnani Municipality; and known as Anithakumari in the Electoral Identity Card No. KL/19/131/270547 dated 22-4-1997, issued by the Electoral Registration Officer, Nedumangad Constituency; is one and the same person. Hereafter I have changed my name as Aneesha M, and will sign accordingly.

This change will come into effect in all records related to me.

Nedumangad,
22-1-2021.

M. ANITHAKUMARI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Raji John, J. R. Nivas, House No. XX/368, Aruviode, Mannanthala P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 015, holder of Electoral Identity Card No. HVX1730258, dated 23-10-2015, issued by the Electoral Registration Officer, Nedumangad Assembly Constituency; Ration Card No. 1105172690 (Sl. No.1), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad; S. S. L. C. No. H 176248 with Register No. 524561 of March 2008, of my daughter Sheela John; S. S. L. C. No. Q 376697 with Register No. 119434 of March 2015, of my daughter Meera John; Passport No. U5325222, dated 11-12-2019, issued by the Regional Passport Officer, Thiruvananthapuram, of my daughter Sheela John, also known as Raji in the Birth Certificate with Registration No. 169/1999, date of Registration 6-11-1999, issued from Thiruvananthapuram Corporation, of my daughter Meera John, known as Rajalekshmy in the Birth Certificate with Registration No. 295/1993, date of Registration 9-7-1993, issued from Thiruvananthapuram Corporation, of my daughter (no name), and known as Raji Elizabeth in the Marriage Certificate dated 25-2-2021, issued from C. S. I. Christ Church, Thiruvananthapuram, is one and the same person. Hereafter I will be known by the name Raji John only consequent on my marriage.

This change will come into effect in all records related to me.

Mannanthala,
25-1-2021.

RAJI JOHN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muni Ammal J, Manikandan Bhavan, House No. 334 A, Mudapuram P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 304; holder of Duplicate of S. S. L. C. Book No. BJ 733699 with Register No. 323617 of March 1997; also known as Muni Ammal Jothi in the Passport No. S 7241521, date of issue 21-11-2018, issued from the Passport Office, Thiruvananthapuram; known as Muni Ammal in the Electoral Identity Card No. HMX1026384, dated 29-6-2015, issued by the Electoral Registration Officer, Chirayinkeezhu Constituency; known as Muniyammal J in the Ration Card No. 1104118643 (Sl. No.1), dated 16-10-2020, issued by Taluk Supply Officer, Chirayinkeezhu; known as Bismi in the Birth Certificate with Registration No. 3169/2002, date of Registration 2-12-2002, issued by the Registrar of Births & Deaths, Chirayinkeezhu Grama Panchayat, of my daughter Ashi Ameer B; Birth Certificate with Registration No. 915/2005, date of Registration 12-5-2005, issued by the Registrar of Births & Deaths, Chirayinkeezhu Grama Panchayat, of my son Ashiq Ameer A; known as Bismi Ameer in the S. S. L. C. Certificate No. U 566795 with Register No. 224086 of March 2019, of my daughter Ashi Ameer B; and known as Bismi J in the Extract of Admission Register with Admission No. 20109, dated 27-1-2021, issued by the Headmistress PNMGHSS,

Koonthalloor, of my son Ashiq Ameer; is one and the same person. Hereafter I will be known by the name Bismi only and will sign accordingly.

This change will come into effect in all records related to me.

Chirayinkeezhu,
3-2-2021.

MUNI AMMAL J

NOTIFICATION

I, Sajeena. L, Darul Salam, Manchadimoodu, Chirayinkeezhu P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 304, do hereby notify for the information of all authorities concerned and the public that my minor daughter Asrine Irsha holder of Birth Certificate with Registration No. 1179/2009, date of Registration 16-9-2009, issued from Thrissur Corporation (Vilvattorn Zonal); Ration Card No. 1104172274, dated 17-8-2019, issued by the Taluk Supply Officer, Chirayinkeezhu, also known as Maryam in the Extract of School Admission Register with Admission No. 13879, date of Admission 2-4-2019, issued from Government Town U. P. School, Attingal, is one and the same person. Hereafter she will be known by the name Maryam only.

It is further notified that I have changed the name of my another minor daughter Abqurain Ikrima, holder of Birth Certificate with Registration No. 176/07, date of Registration 2-11-2007, issued from Porathissery Grama Panchayat; Extract of School Admission Register with Admission No. 12614, date of Admission 11-6-2019, issued from Government Girls H. S. School Attingal; Ration Card No. 1104172274, dated 17-8-2019, issued by the Taluk Supply Officer, Chirayinkeezhu, as Hannah.

This change will come into effect in all the records related to them.

Chirayinkeezhu,
2-2-2021.

SAJEENA. L

NOTIFICATION

I, Chandni S M, Anil Cottage, Market Road, Kuzhimukku, Attingal P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 101, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Thachar in my S. S. L. C. Certificate No. L 070472 with Register No. 129324 of March 2011, is corrected as Hindu, Thandan vide Certificate No. B2-1156/2021/K.Dis, dated 21-1-2021, issued by the Tahsildar, Taluk Office, Chirayinkeezhu.

This change will come into effect in all records related to me.

Chirayinkeezhu,
4-2-2021.

CHANDNI S M

NOTIFICATION

I, Remya Surendran, YMR Bhavan, Thalikkuzhi, Pulimath P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin 695 612, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Pulaya in my S. S. L. C. Certificate No. C 330971 with Register No. 109329 of March 2002, is corrected as Christian, Pulaya vide Certificate No. B2-3125/2021/K.Dis, dated 18-2-2021, issued by the Tahsildar, Taluk Office, Chirayinkeezhu.

This change will come into effect in all records related to me.

Chirayinkeezhu,
18-2-2021.

REMYA SURENDRAN

NOTIFICATION

I, Vijayan G, V B Bhavan, Nirappukonam, Ooruttambalam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 507, do hereby notify for the information of all authorities concerned and the public that my minor son Joby Vijayan B, whose Community which is wrongly entered as Christian, Nadar in his S. S. L. C. Certificate No. V 573204 with Register No. 516631 of March 2020, is corrected as SIUC Christian Nadar vide Certificate No. A5/12689/2020, dated 4-12-2020, issued from Tahasildar, Taluk Office, Kattakada.

This change will come into effect in all records related to her.

Kattakada,
5-1-2021.

VIJAYAN G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mishna V, J M Nivas, Chaykulam, Veeranakavu P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, holder of S. S. L. C. Certificate No. E 414093 with Register No. 562377 of March 2005; have embraced Hinduism from Christian, Cheramar Community, with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Kattakada,
4-2-2021.

MISHNA V

NOTIFICATION

I, Aneeshya Jayan, Nikhila Nivas, Moongottukuzhy, Kandala P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 512, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. No. U 449060 with Register No. 203941 of March 2019, is corrected as Christian, SIUC Nadar vide Certificate No. A5/5951/2020/DDis, dated 20-3-2020, issued by the Tahsildar, Kattakada Taluk.

This correction will come into effect in all records related to me.

Kandala,
29-1-2021.

ANEESHYA JAYAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Cini S, Edachappallil House, Kannimel Cherry, Kavanadu, P. O., Kollam Taluk, Kollam District, Pin-691 003; holder of S. S. L. C. Book No. C 261487 with Register No. 491240 of March 1990; Degree of Bachelor of Arts in English Certificate No. 183543 with Register No. X1SEN29069, dated 30-11-2005, issued by the Vice Chancellor University of Madras; Certificate of Post Graduate Diploma in Child Rights Law (PGDCRL), dated 6-8-2017, issued by National Law School of India University, Bangalore; Original Transcript of Post Graduate Diploma in Child Rights Law (PGDCRL) with Id No. CRL/471/15, dated 6-8-2017, issued by National Law School of India University, Bangalore; also known as Cini Suresh in the Certificate of Life Skills Training Programme dated 30-11-2016, issued by Parivarthan Counselling, Training and Research Centre, Bangalore; Certificate of Training Programme on Mediation Advocacy Skills, dated 1-4-2017, issued by Online Consumer Mediation Centre, Bangalore; Certificate of Participation of Capacity Building Programme on Juvenile Justice (Care and Protection of Children) Act 2015 and Model Rules 2016 for Advocates Representing children before the JJBS and Children's Courts, dated 5th & 6th November 2016; Certificate of Mediation Training Programme with Ref. No. IIAM/43/VI/2650/2016, dated 12-2-2016, issued by Indian Institute of Arbitration & Mediation; known as S. Sini in the Birth Certificate with Registration No. 226/75, date of Registration 12-2-1975, issued by Registrar of Births & Deaths, Adichanalloor Panchayat; known as Sini in the Birth Certificate with Registration No. 2137, date of Registration 8-3-1994, issued by Registrar of Births & Deaths, Kollam Corporation, of my son Ananthu Suresh; known as Sini Suresh in the Birth Certificate with Registration No. 95/1996, date of Registration 1-1-1996, issued by Registrar of Births & Deaths, Kollam Corporation, of my daughter Anjali Suresh; and know as Sini. S in the Permanent Account No. KEMPS1227F issued by the income Tax Department, Government of India is one and the same person. Hereafter I will be known by the name Sini. S only and will sign accordingly.

This change will come into effect in all records related to me.

Kavanadu,
10-2-2021.

CINI S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thankamma. K, Pankonathu Veedu, Kurumanna, Mukhathala P.O., Kollam, holder of S. S. L. C. Book No. C317249 with Register No. 53416 of March 1991 known as Aswathy in the Electoral Identity Card No. ZMB0115519 dated 29-1-2010 issued by the Electoral Registration Officer Kundara LA Constituency and known as Aswathy K, in the Ration Card No. 1207287485 dated 4-5-2019 issued by the Taluk Supply Officer Kollam, in this Birth Certificate of my daughter Akhila A with Registration No. 6512/2009 date of Registration 6-7-2009 issued by the Registrar of Birth & Death, Kollam Corporation is one and the same person. Hereafter I will be known by the name Aswathy K only.

This change will come into effect in all records related to me.

Kollam,
31-12-2020. THANKAMMA. K

NOTIFICATION

I, Treasammal. G, Bakers Compound, Tangasseri P. O., Kollam-7, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian Bharatha S C in my S. S. L. C. Book No. E531341 with Register No. 100311 of 1985 and 212784 of 1986 is corrected as Christian-Latin Catholic vide Certificate No. 21254/20/A5/K.Dis. dated 30-12-2020 issued by the Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Kollam,
4-1-2021. TREASAMMAL. G

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Aleyamma. K, Linsi Bhavan, Santhipuram, Meeyannoor P. O., Kollam, Pin-691 537, holder of S. S. L. C. Book No. B182003 with Register No. 430024 of March 1983 known as Leelamma in the Kerala Cashew Workers Relief and Welfare Fund Scheme 1988 with Registration No. 02/01/34/0010 issued by the Inspector Kerala Cashew Workers Relief Welfare Fund Board, Kollam in the Employees Provident Fund Scheme 1952 Annual Subscription Statement for the year 2009-2010 with A/c No. KR/2454-A/64 issued by the Regional Provident Fund Commissioner known as a Aleyamma in the Ration Card No. 1207154215 issued on 15-3-2017 by the Taluk Supply Officer Kollam in the Election Identity Card No. KL/18/126/360248 issued on

16-8-1997 by the Electoral Registration Officer Chathannoor Constituency is one and the same person. Hereafter I will be known by the name Aleyamma. K only.

This change will come into effect in all records related to me.

Kollam,
4-1-2021. ALEYAMMA. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreemathy. G, Kodivila Veedu, Velichikkala, P. O., Meeyannoor, Kollam District, Pin-691 576, holder of S. S. L. C. Book No. E552463 with Register No. 60398 of March 1985, known as Rosamma in the Kerala Cashew Workers Relief and Welfare Fund Scheme 1988 with Registration No. 02/01/34/0087 issued by the Inspector, Kerala Cashew Workers Relief Welfare Fund Board, Kundara in the Election Identity Card No. KL/18/126/357396 issued on 16-8-1997 by the Electoral Registration Officer, Chathannoor Constituency, known as Rossamma in the Employees Provident Fund Scheme 1952 Annual Subscription Statement for the year 2010-2011 with A/c No. KR/KLM/0002454/00A/0000031 issued by the Regional Provident Fund Commissioner known as a Sreemathy in the Ration Card No. 1207154571 issued on 15-3-2017 by the Taluk Supply Officer, Kollam is one and the same person. Hereafter I will be known by the name Rosamma only.

This change will come into effect in all records related to me.

Kollam,
4-1-2021. SREEMATHY. G

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Nissam B, Vayalil Puthan Veedu, 472, Chathinamkulam, Chandanathope P. O., Mangadu Village, Kollam Taluk, Kollam District, Pin Code-691 014, holder of S. S. L. C. No. D 002176 with Register No. 76132 of March 1991 issued by the Secretary, Board of Public Examination, in the Election Identity Card No. YYJ0741439 issued on 3-10-2016 by the Electoral Registration Officer, Kollam Assembly Constituency, known as B. Nissam, in the Kerala Head Load Workers Identity Card with Reg. No. 43/1514/B issued on 1-2-2013 by the Convenor of Kerala Head Load Workers Welfare Board, Kollam District Committee, known as Nizamudeen, in the Ration Card No. 1207163476 (at Serial No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Kollam and also as Nizamudeen B in the Driving Licence No. 2/353/2017 issued on 12-1-2017 by the Assistant LA Kollam is one and the same person. Hereafter, I will be known by the name Nizamudeen B only.

This change will come into effect in all records related to me.

Kollam,
11-1-2021. NISSAM B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Binil Vijayan, Edayila Thekkathil, Mulavana, Mulavana P. O., Kundara, Kollam Taluk, Kollam District, Pin-691 503, holder of Abstract of School Admission with Admission No. 9609 date of Admission 29-5-2007 issued by Headmistress Chempakassery HSS Bhoothakkulam, Kollam in the Election Identity Card No. ZMB0445163 dated 8-3-2014 issued by Electoral Registration Officer, Kundara LA Constituency, in the Ration Card No. 1210130792 (Sl. No. 5) dated 5-4-2019 issued by the Taluk Supply Officer, Karunagappally, in the Driving License No. 2/1029/2016 dated 23-1-2016 issued by the Assistant LA Kollam and, in the Birth Certificate with Registration No. 1542/1992 date of Registration 25-9-1992 issued by the Registration of Birth and Deaths Elampalloor Gramapanchayath, have embraced Islam from Cristian, LC as per Discharge Certificate No. CNO.508/14 dated 30-10-2014, issued from Maunathul Islam Association, Ponnani, Kerala with a name Muhammed Anwar Hereafter I will be a member of Islam Religion and will be known by the name Muhammed Anwar only and will sign accordingly.

This change will come into effect in all records related to me.

Kollam,
27-1-2021.

_____ **BINIL VIJAYAN**

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mollykutty. B, Manimangalam, Pavithreswaram P. O., Kottarakkara Taluk, Kollam District, Pin-691 507, holder of S.S.L.C Book No. E 239183 with Register No.100924 of March 1992, in the S. S. L. C No. N 388241 with Register No. 173975 of March 2013 of my son Aromal. M, in the S.S.L.C. No. L556116 with Register No. 172094 of March 2011 of my son Abhirenj. M, in the Kerala Cashew Workers Relief and Welfare Fund Scheme 1988, in the Identity Card Register No. 02/04/23/1048 issued from the Kerala Cashew Workers Relief and Welfare Fund Board, Ezhukone, known as Mollykutty. B, in the Employee Provident Fund Scheme 1952 Account No. KR/KLM/0001218/000/0001536 dated 7-6-2012 issued from the Provident Fund Commissioner also known as Molikutty. B, in the Electoral Identity Card No. NRN0743534 dated 23-10-2015 issued by the Electoral Registration Officer, Kunnathoor Assembly Constituency also known as Mollykutty, in the Ration Card No. 1208025497 dated 15-3-2017 issued

by the Taluk Supply Officer, Kottarakkara, in the Birth Certificate with Registration No. 1326/97 date of Registration 30-4-1997 of my son Aromal. M, in the Birth Certificate with Registration No. 3648/95 date of Registration 20-12-1995 of my son Abhirenj. M issued from the Kottarakkara Grama Panchayath, is one and the same person. Hereafter I will be known by the name Malavika. B only.

This change will come into effect in all records related to me.

Puthoor,
18-12-2020.

_____ **MOLLYKUTTY. B**

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ajaya Babu, Thengara House, House No. 666, Valakom P.O., Kottarakkara Taluk, Kollam District, Pin-691 532; holder of Secondary School Examination Certificate with Registration No. M114/42442/0001, Roll No. 4185448, dated 19-5-2014, issued by Controller of Examinations, Central Board of Secondary Education, Delhi, Higher Secondary Examination Certificate No. HSE 5/2016/064764 with Register No. 3064898 of March 2016, issued by Board of Higher Secondary Examination, Government of Kerala; Degree of Bachelor of Commerce Certificate No. 0600189 with Register No. 15915602/15916138012, dated 8-11-2019, issued by the Vice Chancellor, University of Kerala; Electoral Identity Card No. AJE0979237, dated 29-4-2016, issued by the Electoral Registration Officer, Pathanapuram Constituency; Permanent Account No. EYGPB0390Q, issued from Income Tax Department, Government of India; Passport No. T 3742093, date of issue 9-7-2019, issued from the Regional Passport Office, Thiruvananthapuram; Birth Certificate with Registration No. 3649/97, date of Registration 22-10-1997, issued by the Registrar of Births & Deaths, Kottarakkara Grama Panchayat; Driving Licence No. 24/7273/2016, dated 17-9-2016, issued by Asst. LA, Kottarakkara; and known as Ajaybabu in the Ration Card No. 1208167983 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Kottarakkara: is one and the same person. Hereafter I have changed my name as Ajaya Babu.

This change will come into effect in all records related to me.

Kottarakkara,
27-1-2021.

_____ **AJAYA BABU**

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muhamed Kabeer E, Noora Manzil, House No. 279, Vayyanam P. O, Kottarakkara Taluk, Kollam District, Pin-691 533; holder of S. S. L. C. Book No. 776370 with Register No. 127976 of March 1979; Ration Card No. 1208103808 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Kottarakkara; also known as Muhammed Kabeer in the Driving Licence No. 25/39/2001, dated 8-5-2018, issued by ALA, Kottarakkara; Permanent Account No. BXZPM3674F, issued from Income Tax Department, Government of India; and known as Muhammad Kabeer in the Electoral Identity Card No. FWD2771061, dated 25-2-2004, issued by the Electoral Registration Officer, Chadayamangalam LA Constituency; is one and the same person. Hereafter I have changed my name as E Muhammed Kabeer.

This change will come into effect in all records related to me.

Kottarakkara,
5-2-2021.

MUHAMED KABEER E

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Annamma. M, Sujith Bhavan, Policodu, Vayakkal P. O., Kottarakkara Taluk, Kollam District, Pin- 691 532, holder of Extract of School Admission Register with Admission No. 579, date of Admission 29-4-1970, issued from LMS L. P. School, Vayakkal, have embraced Hinduism from Christian, Kurava Community with the same name. Hereafter I will be a member of Hindu, Kurava Community.

This change will come into effect in all records related to me.

Vayakal,
5-2-2021.

ANNAMMA. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Gireesh Chandran. M. R, Maliyekkal, Maru North, Alumkadav P. O., Karunagappally, Kollam, Pin-690 573, holder of S.S.L.C. Book No. D033763 with Register No. 78153 March 1991, Pre-Degree Certificate Book No. 128, Sl. No. 12757 with Register No. 12177 January 1997, known as M. R Gireesh Chandran in the Election Identity Card No. UOV0703546 issue on 20-9-2015 by the Electoral Registration Officer, Karunagappally, known as Gireesh Chandran in Ration Card No. 1210049086 dated 15-10-2019 issued by the Taluk Supply Officer, Karunagappally and known as Gireeshchandran M R, Driving Licence No. 23/1704/1997 dated 11-5-2017 issued by Asst. LA Karunagappally is the one and the same person. Hereafter I have changed my name as Girreesh Chandhraprasaad. R.

This change will come into effect in all records related to me.

Maruthoorkulangara,
6-1-2021.

GIREESH CHANDRAN. M. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Binu. V Thekkudukkathu, Adinadu North P. O., Karunagappally, Kollam (District), Kerala. Pin-690 542, Holder of S.S.L.C. Certificate. Book No. E 232989 with Register No. 82128 of March 1992 Draughtsman Civil National Trade Certificate No. 142049 of July 1997 issued by National Council For Vocational Training Government of India, Driving Licence No. QK/2439/06 dated 2-6-2006 issued by Regional Transport Office Karunagappally Kerala, Permanent Account No. ANAPV7494A issued by Income Tax Department, Government of India, Birth Certificate of my Son Vismay N Binu No. B0070168-1102042 Reg. No. 1148/2011 dated 9-2-2011 issued by Kollam Corporation dated 3-3-2012 and known as Binu in the Ration Card No. 1210058697 dated 15-3-2017 issued by Taluk Supply Office, Karunagappally, Voter ID Card No. FHD1050376 dated 7-8-2000 issued by Election Commission of India, also known as Binu Vijayan in the Passport No. T1248975 dated 11-2-2019 issued by Passport Office, Kozhikode, Marriage Certificate No. 14/09 dated 12-2-2019 issued by Department of Panchayat Adichanalloor Kollam is one and the same person. Hereafter I will be known by the name Binu Vijayan only.

This change will come into effect in all records related to me.

Kollam,
9-1-2021.

BINU. V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sajith. S, Sajith Manzil, Vattathara, Mukundapuram (P.O.) Karunagappally Taluk, Kollam District, Pin-691 585 holder of S.S.L.C No. N 444660 with Register No. 150035 of March 2013 in the Higher Secondary Examination Certificate No. HSE 2/2015/067116 with Register No. 2064230 issued from the Board of Higher Secondary Examination, Government of Kerala in the Election Identity Card No. ZPX1101518, dated 8-4-2019, issued by the Electoral Registration Officer, Assembly Constituency Chavara in the Birth Certificate with Registration No. 474/97, date of Registration 4-2-1997 issued from the Karunagappally Grama Panchayath in the PAN Card No. LTNPS9817E, issued from the Income Tax Department, Government of India in the Ration Card No. 1210129736, dated 25-2-2019 issued from the Taluk Supply Office, Karunagappally and known as Sajith Saiju in the Passport No. T7602141, dated 19-8-2019 issued by the Regional Passport Officer Mumbai is one and the same person. Hereafter I have changed my name as Daarim Sajid. S.

This change will come into effect in all records related to me.

Chavara,
18-1-2021.

SAJITH. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lathika. K, Vandana Bhavanam, Venga (P. O), Sasthamkotta, Kunnathoor Taluk, Kollam District, holder of School Admission Register Extract with Admission No. 2447 date of Admission on 4-6-1975 issued by the Headmistress Thevalakkara C.M.S.L.P.S Mynagappally known as Lathika, in the Election Identity Card No. NRN0755488 dated 23-10-2015 issued by the Electoral Registration Officer, Kunnathoor Legislative Assembly Constituency, in the Ration Card No. 1211036290 dated 15-3-2017 issued by the Taluk Supply Officer, Kunnathoor and known as Kunjumole, in the Kerala Cashew Workers Relief and Welfare Fund Scheme 1988 Identity Card Registration No. 2/03/08/0302 issued from the Kerala Cashew Workers Relief and Welfare Fund, in the Employees Provident Fund Scheme 1952, Subscribers Annual Statement 2011-2012 with Account No. KR/KLM/0001514/000/0001639 dated 9-8-2012 issued by the Regional Provident Fund Commissioner is one and the same person. Hereafter I will be known by the name Lathika. K only.

This change will come into effect in all records related to me.

LATHIKA. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Santhakumari P, Muraleedhara Vilasam Puthen Veedu, Alakuzhy, Kura P. O, Thalavoor, Pin-691 557, holder of S. S. L. C. Book No. 635378, with Register No. 135120 of March 1979 known as Santhakumari, in PAN Card Number IDOPS7168L issued by Income Tax Department, Government of India, in the Ration Card Number 1209008153 dated 15-3-2017 issued by the Taluk Supply Officer, Pathanapuram, Electoral Identity Card No. AJE0695155 dated 20-9-2015, issued by Electoral Registration Officer, Pathanapuram Assembly Constituency known as Santhakumari, in Marriage Certificate with Registration No. 37/1983 dated 20-4-1983 issued by the Local Registrar, Kulakkada, known as Santha Muraleedharan in the Indian Navy Service and Discharge Certificate INSADC, O No. 103306-N dated 31-7-1996 of my husband P. S Muraleedharan Pillai issued by The Commander Officer incharge Release Centre is one and the same person. Hereafter I will be known by the name Santhakumari P only.

This change will come into effect in all records related to us.

Alakuzhy.

SANTHAKUMARI P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Amith Lal A M, Sudha Sadanam, Manjakkala P. O, Thalavoor, Pathanapuram Taluk, Kollam District, Pin-691 508; holder of Indian Certificate of Secondary Education Certificate No. TD 70029802 with Unique ID 6095977, dated 6-5-2016, issued by Council for the Indian School Certificate Examinations, New Delhi; Higher Secondary Examinations Certificate No.HSE 3/2018/065881 with Register No. 5063031 of March 2018, issued by Board of Higher Secondary Examinations, Government of Kerala; also known as Amithlal A M in the Bonafide Certificate No. 448/NC/2021, dated 1-2-2021 with Admission No. 5786, (now doing Sixth Semester BBA Degree Course in National College, Manacaud, Thiruvananthapuram), issued by the Principal, National College, Manacaud, Thiruvananthapuram; Ration Card No. 1209017728 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Pathanapuram; Driving Licence No. KL25 20190017097, date of issue 29-7-2019, issued by SRTO, Punalur; Permanent Account No. DOWPA8465N, issued from Income Tax Department, Government of India; Electoral Identity Card No. AJE1111426, dated 7-4-2019, issued by the Electoral Registration Officer, Pathanapuram Constituency; and known as Amithlal Anilal Manjula in the Passport No. U 5126689, date of issue 22-9-2020, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I will be known by the name Amithlal A M only.

This change will come into effect in all records related to me.

Pathanapuram,
3-2-2021.

AMITH LAL A M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Annamma George, Puthenchirayil House, Thekkemala P. O, Kozhencherry, Pathanamthitta-689 654, holder of S.S.L.C Book No. 043174 with Register No. 58925 of 1976 March, Driving Licence No. 3/4444/2014 dated 3-2-2020 issued by ALA Pathanamthitta, in the Marriage Certificate with Serial No. 4/1982 dated 18-11-2018 issued by Vicar, Punnakkadu Emmanuel Marthoma Church, Punnakkadu, also known as Annamma Sam in the PAN Card No. AJAPA0910E issued from Income Tax Department, Govt. of India in the Ration Card No. 1312088526 (Sl. No. 1) dated 15-3-2017 issued by Taluk Supply Officer, Kozhencherry, also known as Annamma Sam John in the Passport No. P9540203 dated 4-5-2017 issued by Passport Officer, Thiruvananthapuram also known as Licy in the Electoral Identity Card No. IOZ0827808 dated 16-3-2016 issued by Electoral Registration Officer, Aranmula Constituency and also known as Lizy Sam [name mentioned in the details of the Records of Naval Pension Office of my husband Sam John (EX-LS No. 104391)] in the Letter No. PEN/600/SP/Court/104391 dated 4-12-2020 issued by Commander Senior Staff Officer (Pension) for Logistics Officer-in-charge, Sion Trombay Road Mumbai-400088 is one and the same person. Hereafter I will be known by the name Annamma Sam only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Thekkemala,
18-1-2021.

ANNAMMA GEORGE

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Skariah M, Puthenvilayil House, M. M. Junction, Pandalam P. O., Adoor Taluk, Pathanamthitta-689 501, holder of S. S. L. C. Book No. 789061 with Register No. 341662 of 1975 April, Electoral Identity Card No. TJX0952374 dated 7-4-2019 issued by Electoral Registration Officer, Adoor Constituency, also known as Skariah Mathai in the Passport No. U 5102229 dated 5-3-2020 issued by Passport Officer, Trivandrum, PAN Card No. AOQPM7070Q issued from Income Tax Department, Govt. of India and also known as Skariah M Mathai in the Pension Particular of Pensioners No. NR/2013/Nov/71 with P. P. O. No. 101022013001495 dated 30-11-2013 issued by Divisional Railway Manager (P/Branch) Mumbai CST Central Railway is one and the same person. Hereafter I will be known by the name Skariah M only.

This change will come into effect in all records related to me.

Pandalam,
21-1-2021.

SKARIAH M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Alnishad N, Valuthundil Kizhakkethil, Pazhakulam P. O., Adoor Taluk, Pathanamthitta District, Pin-691 554; holder of S S L C Certificate No. N 487795 with Register No. 199941 of March 2013; Higher Secondary Examination Certificate No. HSE 3/2018/108603 with Register No. 5801603 of March 2018, issued by Board of Higher Secondary Examination, Government of Kerala; also known as Al Nishad N in the Ration Card No. 1314080590 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Adoor; Birth Certificate with Registration No. 127/98, date of Registration 15-1-1998, issued by the Registrar of Births and Deaths, Adoor Municipality; Permanent Account No. BVWPN4019G issued from Income Tax Department, Government of India; known as Alnishad in the Electoral Identity Card No. TJX0891507, dated 6-8-2017, issued by the Electoral Registration Officer, Adoor Constituency; and known as Al Nishad Nizar in the Passport No. R 3214730, date of issue 7-8-2017, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Nishad N and will sign accordingly.

This change will come into effect in all records related to me.

Adoor,
11-1-2021.

ALNISHAD N

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jayaraj M. M, Murinjakkallil, House No. III/286, Noorommavu P. O., Mallappally Taluk, Pathanamthitta District, Pin-689 589, holder of S. S. L. C. Book No. E 448675, Volume-II Book No. A 137017 and Volume-III, Book No. D 206287 with Register No. 507869 of March 1994; S. S. L. C. No. S 207159 with Register No. 217363 of March 2017 of my son Sonu Raj, also known as M. M. Jayaraj in the Ration Card No. 1316001170 (Sl. No. 4), dated 15-3-2017, issued by the Taluk Supply Officer, Mallappally; Electoral Identity Card No. KL/16/106/126259, dated 15-9-1998, issued by the Electoral Registration Officer, Killoppara Constituency, known as Saji Issac in the S. S. L. C. No. L 140646 with Register No. 185821 of March 2011, of my daughter Susmitha Raj and in the Marriage Certificate No. MA/SB/0220/O4, dated 24-2-2020, issued from Anglican Church of India, Malankara Bhadrassanam, Chelacompu, Kottayam, is one and same person. I have embraced Christianity from Hindu, Cheramar Community with the name Saji Issac. Hereafter I will be a member of Christian, Cheramar Community and will be known by the name Saji Issac only and will sign accordingly.

This change will come into effect in all records related to me.

Noorommavu,
20-1-2021.

JAYARAJ M. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, K. V. Kanakamma, Murinjakkallil, House No. III/286, Noorommavu P. O., Mallappally Taluk, Pathanamthitta District, Pin-689 589, holder of S. S. C. Book No. A 237663 with Register No. 181017 of March 1987, also known as Kanakamma K. V in the Ration Card No. 1316001170 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Mallappally; S. S. L. C. No. S 207159 with Register No. 217363 of March 2017, of my son Sonu Raj, known as Kanakamma in the S. S. L. C. No. L 140646 with Register No. 185821 of March 2011, of my daughter Susmitha Raj; Electoral Identity Card No. KL/16/106/126561, dated 15-9-1998, issued by the Electoral Registration Officer, Killoppara Constituency and known as Gracen in the Marriage Certificate No. MA/SB/0220/O4, dated 24-2-2020, issued from Anglican Church of India, Malankara Bhadrassanam, Chelacompu, Kottayam is one and same person. I have embraced Christianity from Hindu, Cheramar Community with a new name Gracen Saji. Hereafter I will be a member of Christian, Cheramar Community and will be known by the name Gracen Saji consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Noorommavu,
20-1-2021.

K. V. KANAKAMMA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Maya R, Thekkepurath, Tharayilkadavu, Valiazheekal P. O., Arattupuzha, Karthikappally Taluk, Alappuzha District, Pin-690 535, holder of Standard X Equivalency Certificate No. AH 01835 with Register No.103286 of September 2015; Driving Licence No. 29/559/2011, dated 18-3-2019, issued by ALA, Kayamkulam; Permanent Account No. CDQPR8653B, issued from Income Tax Department, Government of India; Electoral Identity Card No.YLM0662569, dated 19-12-2014, issued by the Electoral Registration Officer, Harippad Constituency; Conductor Licence No.29/5/2019, dated 11-2-2016, issued by Asst. LA, Kayamkulam; also known as Maya Retnamma in the Passport No. N 9779395, date of issue 12-4-2016, issued from the Regional Passport Office, Cochin; and known as Shiva Karthik in the Transgender Identity Card issued from Social Justice Department, Government of Kerala; is one and the same person. Hereafter I have changed my name as C Siva Karthik consequent on change of my gender from female to male and will sign accordingly.

This change will come into effect in all records related to me.

Karthikappally,
30-1-2021.

MAYA R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Krishna Kumari. G, Akshaya, Muthukulam South P. O., Alappuzha District, Pin-690 506, holder of SSLC Book No.769814 with Register No. 208441 of March 1974, Election Identity Card No.YLM0925644, dated 10-12-2019 issued by the Electoral Registration Officer, Haripad LA Constituency, Marriage Certificate with Registration No. 61/1979, date of Registration 4-5-1979 issued from Muthukulam Grama Panchayat; also known as Krishnakumari in Ration Card No. 1420041102 dated 15-3-2017 issued by Taluk Supply Officer, Karthikappally; also as Krishnakumari Gowrikutty in PAN Card No. ACLPG6004F issued from Income Tax Department, Govt. of India and as Krishna Ashokan mentioned in the Passport of my husband Nanoo Ashokan (No. L-3465813 issued from Embassy of India, Kuwait on 10-10-2013) is one and the same person. Hereafter I will be known by the name Krishna Kumari. G only.

This change will come into effect in all records related to me.

Muthukulam,
23-1-2021.

KRISHNA KUMARI. G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jisha Gopal. V, Remalayam, Choolatheruvu P. O., Muthukulam North, Alappuzha District, Pin-690 506, holder of S. S. L. C. Book No. K 459796 with Register No. 116774 of March 1998, Higher Secondary Examination Certificate Sl. No.VE 94669 with Register No. 14615 issued from State Board of Vocational Higher Secondary Examinations, Govt. of Kerala, Bachelor of Commerce Degree Certificate No. 311372 with Register No. 714544 of April 2003 issued from University of Kerala, PAN Card No AHKPJ6326P issued from Income Tax Department, Govt. of India, Ration Card No. 1420097777 dated 15-3-2017 issued by Taluk Supply Officer, Karthikappally, Marriage Certificate with Registration No. 54/06 date of Registration 2-6-2006 issued from Pallippad Grama Panchayat; also known as Jisha Gopal in Election Identity Card No. MTV 1433580 dated 19-1-2012 issued from Electoral Registration Officer, Haripad LA Constituency and also as Jisha Rajesh in Indian Naval Service and Release Certificate of my husband Rajesh Uthaman (S. No. 44987 issued on 31-8-2011 from Release Centre Bureau of Sailors Mumbai) and in the Birth Certificate of my daughter Tanvi Rajesh (Registration No. 3729/2008, date of Registration 17-4-2008 issued from Cochin Corporation) is one and the same person. Hereafter I will be known by the name Jisha Rajesh only.

This change will come into effect in all records related to me.

Muthukulam,
4-1-2021.

JISHA GOPAL. V.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Treesa Antony (name changed as per Gazette Notification in Kerala Gazette No. 5 dated 30-1-2007 Part IV page No. 64) Kizhakkeveetil, Kalavoor P. O, Alappuzha, Pin-688 522, holder of S. S. L. C. No. N340643 with Register No. 205268 of March 2013, Birth Certificate with Registration No. I-5000-1997 dated 22-9-1997 issued from Alappuzha Municipality, Election Identity Card No. AWE2121887 dated 16-1-2018 issued by Electoral Registration Officer, Alappuzha LA Constituency, Indian Union Driving Licence No. KL04 20180025860 dated 13-12-2018 issued by Licensing Authority, Alappuzha, also known as Treesa in Ration Card No. 1418019430 dated 15-3-2017 issued by Taluk Supply Officer, Ambalappuzha, and also as Treesa Antony K. K, in Higher Secondary Examination Certificate No. H160926224 with seat No. 22014 dated February 2016 issued from Maharashtra State Board of Secondary and Higher Secondary Education, Pune, is one and the same person. Hereafter I will be known by the name Treesa Antony K K only.

This change will come into effect in all records related to me.

Kalavoor,
15-12-2020.

TREESA ANTONY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nishar T. A., Koyaparambil, Eravukad Ward, Thiruvambadi P.O., Alappuzha District, Pin-688 002, holder of S. S. L. C. Book No. A153316 with Register No. 398276 of March 1989; Driving Licence No. 4/561/1994, dated 20-4-2015 issued by Asst. Licensing Authority Alappuzha; Election Identity Card No. XEE0160812, dated 27-3-2010, issued by Electoral Registration Officer, Ambalapuzha L A Constituency; mentioned in the Secondary School Examination Certificate (Sr. No. SSE/2017/1838166 with Roll No. 4323052 of 2017) and All India Senior School Examination Certificate (No. SSCE/2019/0185257 with Roll No. 4810129 of 2019) of my son Hashim Muhammad N. both issued from Central Board of Secondary Education, Delhi; mentioned in the Birth Certificate of my son Hashim Muhammad N. (Registration No. II/1279/2001 date of Registration 31-3-2001 issued from Alappuzha Municipality); also known as Nizar T A in the Birth Certificate with Registration No. 1768(VI)1972, date of Registration 6-10-1972 issued from Alappuzha Municipality; in Ration Card No. 1418005598, dated 15-3-2017 issued by Taluk Supply Officer Ambalappuzha; in the Birth Certificate (Registration No. 4145/II/2003 date of Registration 22-10-2003 issued from Alappuzha Municipality) and All India Secondary School Examination Certificate (S. No. SSE/2019/0398492 with Roll No. 4318359 of 2019 issued from Central Board of Secondary Education Delhi) of my son Firoz Muhammad and also a Nishar Thumpaparambil Abu in Passport No. R 0527263 dated 10-5-2017 issued from Regional Passport Office, Cochin and in PAN Card No. ADZPA1866A issued from Income Tax Department, Govt. of India; is one and the same person. Hereafter I will be known by the name Nizar T. A. only.

This change will come into effect in all records related to me.

Alappuzha,
22-1-2021.

NISHAR T. A.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abhishek, Jyothis, Puthenchantha P. O., Vallikunnam, Mavelikkara Taluk, Alappuzha District, Pin-690 501; holder of Secondary School Examination Certificate with Registration No. MI15/42396/0003, Roll No. 4322259, dated 28-5-2015, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Higher Secondary Examination Certificate No. HSE 2/2017/083765 with Register No. 4083969 of March 2017, issued by Board of Higher Secondary Examination, Government of Kerala; Ecology and Environment Certificate issued by NPTEL Coordinator, Indian Institute of Technology, Madras; Birth Certificate with Registration No. 1843/99, date of Registration 25-9-1999, issued by the Registrar of Births & Deaths, Oachira Grama Panchayat; Ration Card

No. 1421081501(Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Mavelikkara; Permanent Account No. BYTPA6903Q, issued from Income Tax Department, Government of India; Passport No. N 6152375, date of issue 5-1-2016, issued from Regional Passport Office, Cochin; and known as Abhishek S in the Driving Licence No. 1/10037/2017, dated 18-11-2017, issued by Asst. LA, Thiruvananthapuram; Electoral Identity Card No. ZJX1061266, dated 24-1-2019, issued by the Electoral Registration Officer, Mavelikkara Constituency; is one and the same person. Hereafter I will be known by the name Abhishek S only.

This change will come into effect in all records related to me.

Mavelikkara,
22-1-2021.

ABHISHEK

NOTIFICATION

I, Jisha P.G., Kavumpurathu Narayaneeyam, Iranikudi P.O., Edappon, Mavelikkara, Alappuzha Dist., Pin-690 529, do hereby notify for the information of all authorities concerned and the public that I have changed the name of my minor daughter, Sreelakshmi S., holder of Birth Certificate with Registration No. 1024/05, date of Registration 22-4-2005 issued from Pandalam Grama Panchayat, School Certificate with Admission No. 1082, date of Admission 20-5-2013 issued from Sree Buddha Central School, Pattoor, mentioned in Ration Card No. 1421097737, dated 15-3-2017 issued by Taluk Supply Officer, Mavelikkara, as Vrindha S.

This change will come into effect in all records related to her.

Edappon,
27-1-2021.

JISHA P. G.

NOTIFICATION.

It is hereby notified for the information of all authorities concerned and the public that I, Sunny. M. I, Thadathil House, Channanikkad P. O., Chozhiyakkad, Kottaym Taluk, Kottayam District, Pin-686 533, holder of Abstract of School Admission Register with Admission No. 1779, date of Admission 18-5-1972, issued by the Headmistress, N. S. S. U P School, Panachickad, also known as Sunny in the Ration Card No. 1523174212 (Sl. No. 4), dated 19-1-2019, issued by the Taluk Supply Officer, Kottayam, known as Ajayan. T. A in the S. S. L. C. No. C 191572 with Register No. 673902 of March 2002, of my daughter Asha Kumari. T. A and known as Ajayan in the S. S. L. C. No. F 491195 with Register No. 432155 of March 2006, of my son Anil Kumar. T. A, is one and the same person. I have embraced Hinduism from Christian, Cheramar Community with a new name Ajayan. T. I. Hereafter I will be a member of Hindu, Cheramar Community and will be known by the name Ajayan. T. I and will sign accordingly.

This change will come into effect in all records related to me.

Channanikkad,
29-1-2021.

SUNNY. M. I

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anil Kumar. T. A, Thadathil House, Channanikkad P. O., Chozhiyakkad, Kottayam Taluk, Kottayam District, Pin-686 533, holder of S. S. L. C. No. F 491195 with Register No. 432155 of March 2006, have embraced Hinduism from Christian, Cheramar Community with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Channanikkad,
29-1-2021.

ANIL KUMAR. T. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jasmin M.A, Kandathara House, Kumarakom P.O., Kottayam Taluk, Kottayam, Pin-686 563, holder of S. S. L. C. No. D 459826 with Register No. 220091 of March 2004, Higher Secondary Examination Certificate No. HSE 488805 with Register No. 2301031 of March 2006, issued from Board of Higher Secondary Examination, Thiruvananthapuram, Degree of Bachelor of Pharmacy (B. Pharm) Certificate with Register No. 56065602 of Feb 2011, issued from The Tamil Nadu Dr. M.G.R. Medical University, Chennai, Registered Pharmacist Certificate with Certificate No. 44637, dated 8-3-2012, issued from Pharmacy Council of the State of Kerala, Thiruvananthapuram, Marriage Certificate dated 10-8-2011, issued by Marriage Officer, Kottayam and also known as Jasmin Shimin in the PAN Card No. DSPPS8847P, issued from Income Tax Department, Govt. of India, Driving Licence No. 5/12184/2015, dated 29-12-2015, issued by A.L.A Kottayam, Passport No. J 7450611, date of issue 22-9-2011, issued by Regional Passport Officer, Cochin, Election Identity Card No. HMX1444769, dated 9-1-2016, issued by Electoral Registration Officer, Ettumanoor LA Constituency, Rationcard No. 1523179344 (Sl. No. 1) dated 4-10-2019, issued by Taluk Supply Officer, Kottayam, Baptism Certificate with Ref. Number 12/2021, Reg. No. 3532, dated 7-2-2021, baptised on 30-7-2011, issued from St. John The Baptist Attamangalam Jacobite Syrian Christian Church, Kumarakom, in the Passport of my husband Shimin Punnoose with Passport No. J 7446297, date of issue 13-9-2011, issued by Regional Passport Officer, Cochin is one and the same person. I have embraced Christianity from Islam Religion as per Baptism Certificate with Ref. Number 12/2021, Reg. No. 3532, dated 7-2-2021, baptised on 30-7-2011, issued from St. John The Baptist Attamangalam Jacobite Syrian Christian Church, Kumarakom with the name Jasmin Shimin. Hereafter I will be a member of Christian Religion and will be known by the name Jasmin Shimin only consequent on my marriage.

This change will come into effect in all records related to me.

Kumarakom,
11-2-2021.

JASMIN M. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Asha Kumari. T. A, Thadathil House, Channanikkad P. O., Chozhiyakkad, Kottayam Taluk, Kottayam District, Pin- 686 533, holder of S. S. L. C. No. C 191572 with Register No. 673902 of March 2002, have embraced Hinduism from Christian, Cheramar Community with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Channanikkad,
29-1-2021.

ASHA KUMARI. T. A

NOTIFICATION

I, Sujesh Rajesh, Pullukalayil House, Pakalomattom P.O., Kuravilangad, Meenachil Taluk, Kottayam, Pin-686 633, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu, Vettuvar in my S. S. L. C. No. M 411282 with Register No. 452033 of May 2012 is corrected as Hindu, Malai-Vedan vide Certificate No. C1/577/6/2021, dated 23-1-2021, issued by Tahsildar, Meenachil.

This correction will come into effect in all records related to me.

Pakalomattom,
25-1-2021.

SUJESH RAJESH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sajumon, Kunnil Veedu, Nadackal P. O., Meenachil Taluk, Kottayam, Pin-636 121, holder of S. S. L. C. No. S 371314 with Register No. 218791 of March 2017, Higher Secondary Examination Certificate No. HSE 03/2019/213547 with Register No. 6106694 of March 2019, issued from Board of Higher Secondary Examination Thiruvananthapuram, B.Sc. Degree Course Certificate with Admission No. 10044, date of Admission 26-6-2019, issued by Principal, Henry Baker College, Melukavu, Employment Exchange Identity Card with Register No. 2017/1094 dated 14-6-2017, issued from Town Employment Exchange, Pala, Ration Card No. 1527118313 (Sl. No. 2) dated 16-10-2020, issued by Taluk Supply Officer, Meenachil and also known as Saju Mon in the Birth Certificate with Registration No. 9/2002, date of Registration 4-1-2002, issued by Registrar of Births & Deaths, Teekoy Grama Panchayat is one and the same person. Hereafter I have changed my name as Adam Ajwar and will sign accordingly.

This change will come into effect in all records related to me.

Nadackal,
27-1-2021.

SAJUMON

NOTIFICATION

I, Jithin V Jacob, Machiyanickal Veedu, XII/63, Pala P. O., Meenachil Taluk, Kottayam District, Pin-686 575, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, CSI in my S. S. L. C. Certificate No. H 327202 with Register No. 411282 of March 2008, is corrected as Christian, Malai-Arayan vide Certificate No. C1/1023/2/2021, dated 4-2-2021 issued by the Tahsildar, Taluk Office, Meenachil.

This change will come into effect in all records related to me.

Meenachil,
5-2-2021.

JITHIN V JACOB.

NOTIFICATION

I, Sruthy James, Podipparayil House, House No. 170, Chovoor P. O., Meenachil Taluk, Kottayam District, Pin-686 586, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Christian CSI in my S. S. L. C. Certificate No. M 291154 with Register No. 433668 of March 2012, is corrected as Christian, Malai-Arayan vide Certificate No. C1/849/6/2021, dated 3-2-2021, issued by the Tahsildar, Taluk Office, Meenachil.

This change will come into effect in all records related to me.

Meenachil,
5-2-2021.

SRUTHY JAMES

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jijo V.D, Vayalil House, Mukkada P. O., Kanjirappally Taluk, Kottayam, Pin-686 544, holder of S. S. L. C. No. 291152 with Register No. 461404 of March 1999, Driving Licence No. 34/719/2003, dated 6-10-2012, issued by Asst. L.A, Kanjirappally, Election Identity Card No. FPV1497262, dated 4-3-2013, issued by Electoral Registration Officer, Kanjirappally LA Constituency and also known as Jijo in the PAN Card No. ALTPJ5808M, issued from Income Tax Department, Govt. of India, Ration Card No. 1526029424 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Kanjirappally is one and the same person. Hereafter I have changed my name as Jijo Devasia.

This change will come into effect in all records related to me.

Mukkada,
23-1-2021.

JIO V. D

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Suresh J, Nedumpunchayil, Ummakunnu, Thalayolaparambu P. O., Vadayar, Kottayam-686 605, holder of S. S. L. C. Book No. I-284178 with Register Number 455996 of March 1996, Pre Degree Pass Certificate Serial No. 09 with Register Number 400337 of April 2001 issued by controller of Examinations, Mahatma Gandhi University, Kottayam, dated 27-6-2001, the Marriage Certificate with Registration No. 132/2007 dated 22-9-2007 issued by Local Registrar for Hindu Marriages, Chottanikkara Grama Panchayat, PAN Card No. BLRPJ 2549G issued from Income Tax Department, Govt. of India, in the Birth Certificate with Registration No. 2393/2009, date of Registration, 27-6-2009 of my son Dhakshil Suresh issued by Registrar of Birth and Deaths as Thodupuzha Municipality as Suresh in the Electoral Identity Card No. MBZ1413251 dated 2-1-2021 issued Electoral Registration Officer, Kottayam LA Constituency as suresh joy in the Passport No. L 1535488 dated 4-7-2013 of my wife Nisha Babu issued by Passport Officer, Cochin and also known as Suresh Murali in the Passport No. T 5005238, dated 10-4-2019 issued by Passport Officer Cochin is one and the same person. Hereafter I will be known by the name Suresh Murali only.

This change will come into effect in all records related to me.

Thalayolaparambu,
30-1-2021.

SURESH J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sabitha Baby, Thoppil House, Rajakumari P. O., Udumbanchola Taluk, Idukki, Pin-685 619, holder of S. S. L. C Book No. I 249169 with Register No. 520634 of March 1996, Degree of Bachelor of Arts Certificate with Register No. 9984 of April 2001, issued from Mahatma Gandhi University, Kottayam, Passport No. T 4842696, date of issue 19-3-2019, issued by Regional Passport Officer, Cochin, in the Birth Certificate of my daughter Rena Maria Baisil with Registration No. 1025/2003, date of Registration 14-4-2003, issued by Health Inspector Gr. I, Registrar of Marriage, Birth & Death, Kothamangalam Municipality and also known as Sabitha in the All India Secondary School Examination 2019 Marks Statement with S. No. SSE/2019/0407321, Roll No. 4330740, dated 6-5-2019, issued from Central Board of Secondary Education, Delhi of my daughter Rena Maria Basil is one and the same person. Hereafter I will be known by the name Sabitha Baby only.

This change will come into effect in all records related to me.

Rajakumari.

SABITHA BABY

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Baisil Mathew, Thoppil House, Rajakumari P. O., Udumbanchola Taluk, Idukki District, Pin-685 619; holder of S. S. L. C Book No. G 437571 with Register No. 38895 of March 1990; Passport No. T 4847866, date of issue 22-3-2019, issued by Regional Passport Officer, Cochin; Birth Certificate with Registration No. 89/1974, date of Registration 10-6-1974, issued by the Registrar of Births & Deaths, Rajakumary Grama Panchayat; Birth Certificate with Registration No. 1025/2003, date of Registration 14-4-2003, issued by the Health Inspector Gr.I, Registrar of Births & Deaths, Kothamangalam Municipality, of my daughter Rena Maria Baisil; Passport No. U 8039697, date of issue 30-12-2020, issued by Regional Passport Officer, Cochin, of my daughter Rena Maria Baisil; and known as Basil Mathew in the All India Secondary School Examination, 2019 Marks Statement with S.No. SSE/2019/0407321, Roll No. 4330740, dated 6-5-2019, issued from Central Board of Secondary Education, Delhi, of my daughter Rena Maria Basil; and known as Basil in the Ration Card No. 1630007428 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Udumbanchola; is one and the same person. Hereafter I will be known by the name Baisil Mathew only.

It is further notified that my minor daughter Rena Maria Basil, holder of All India Secondary School Examination, 2019 Marks Statement with Sl. No. SSE/2019/0407321, Roll No. 4330740, dated 6-5-2019, issued from Central Board of Secondary Education, Delhi; Course Certificate with Admission No. 69, date of Admission 12-6-2019, dated 5-3-2020, issued by the Principal, Montfort Valley Senior Secondary School, Murickumthotty, Idukki; also known as Rena Maria Baisil in the Birth Certificate with Registration No. 1025/2003, date of Registration 14-4-2003, issued by the Health Inspector Gr.I, Registrar of Births & Deaths, Kothamangalam Municipality; Passport No. U 8039697, date of issue 30-12-2020, issued by Regional Passport Officer, Cochin; and known as Renamaria in the Ration Card No. 1630007428 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Udumbanchola; is one and the same person. Hereafter she will be known by the name Rena Maria Baisil only.

The above changes will come into effect in all records related to us.

Rajakumari,
4-2-2021.

BAISIL MATHEW.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Binoy Chacko, Pannakathumkal House, Erattayar North P. O., Udumbanchola Taluk, Idukki, Pin-685 514, holder of Extract of School Admission Register with Admission No. 10438, date of Admission 25-5-1983, issued by Headmaster, St. Thomas H.S.S, Erattayar, in the Birth Certificate of my daughter Athulya Binoy with Registration No. 1861/2004, date of Registration 30-10-2004, issued by Sub Registrar of Birth and Death Registrations & Assistant Secretary, Nedumkandam Grama Panchayat, in the S. S. L. C of my daughter Athulya Binoy with SSLC No. V 443198, Register No. 401632 of March 2020 and also known as Binoy Sivankutty in the Election Identity Card No. GLD 1479682, dated 10-6-2015, issued by Electoral Registration Officer, Udumbanchola LA Constituency, Ration Card No. 1630105122 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Udumbanchola, in the Birth Certificate of my son Akash Binoy with Registration No. 1947/2008, date of Registration 6-9-2008, issued by Registrar of Births and Deaths Registration. Nedumkandam Grama Panchayat, in the Extract of School Admission Register of my son Akash Binoy with Admission No. 20572, date of Admission 31-5-2014, issued by Headmaster, St. Thomas H.S.S, Erattayar is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 52064715, dated 16-11-2020. issued by Village Officer, Erattayar. Hereafter I will be a member of Hindu, Cheramar Community and have changed my name as Binoy P. S and will sign accordingly.

It is further notified that my minor daughter Athulya Binoy, holder of S. S. L. C No. V 443198 Register No. 401632 of March 2020 have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 52064880, dated 16-11-2020, issued by Village Officer, Erattayar with the same name. Hereafter she will be a member of Hindu, Cheramar Community.

It is again notified that my another minor son Akash Binoy, holder of Extract of School Admission Register with Admission No. 20572, date of Admission 31-5-2014, issued by Headmaster, St. Thomas H.S.S., Erattayar have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 52064790, dated 16-11-2020, issued by Village Officer, Erattayar with the same name. Hereafter he will be a member of Hindu, Cheramar Community.

The above changes will come into effect in all records related to us.

Erattayar North
27-1-2021.

BINOY CHACKO

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajimon Thomas, Valavanatt House, Kuninji P. O., Vazhithala, Thodupuzha Taluk, Idukki District, Pin-685 583, holder of S. S. L.C Book No. E 817015 with Register No. 39248 of March 1986; Driving Licence No. 38/1147/1994, dated 11-12-2018, issued by the Asst. LA, Thodupuzha; Permanent Account No. BECPT0416E, issued from Income Tax Department, Government of India; Birth Certificate with Registration No. 1793/2008, date of Registration 14-7-2008, issued from Muvattupuzha Municipality, of my daughter Anusha Reji, also known as Reji Thomas in the Birth Certificate with Registration No. 1949/2011, date of Registration 19-10-2011, issued from Muvattupuzha Municipality, of my son Aljo Reji, known as Reji in the Electoral Identity Card No. KL/14/082/006098, dated 9-11-1998, issued by the Electoral Registration Officer, Thodupuzha Constituency, and in the Ration Card No. 1628095493 (Sl. No. 4), dated 7-12-2018, issued by the Taluk Supply Officer, Thodupuzha, is one and the same person. Hereafter I have changed my name as Reji Thomas and will sign accordingly.

This change will come into effect in all records related to me.

Kuninji,
7-1-2021.

RAJIMON THOMAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Paul Joy, Parayannilam (H), Karimannoor P. O., Thodupuzha Taluk, Idukki District, Pin-685 581, holder of S. S. L. C. No. K 345197 with Register No. 82703 of March 1998; Pre-Degree Examination Certificate Serial No. 36 with Register No. 89036 of April 2000, issued from Mahatma Gandhi University, Kottayam; Bachelor of Engineering Degree Certificate of April 2004, issued from Bharathiar University, Coimbatore, Tamil Nadu; Birth Certificate with Registration No. 2451/1982, date of Registration 25-8-1982, issued from Thodupuzha Municipality; Driving Licence No. KL38 20000002275, dated 29-12-2000, issued by the SRTO, Thodupuzha; Electoral Identity Card No. FBR1653385, dated 9-1-2016, issued by the Electoral Registration Officer, Thodupuzha Assembly Constituency; Permanent Account No. AMPPP0927N, issued from Income Tax Department, Government of India; Birth Certificate with Registration No. 158/2012, date of Registration 8-8-2012, issued from Maradu Municipality, of my son Nivin Paul, and known as Paul Joy Parayannilam in the Passport No. S3894059, dated 16-7-2018, issued by the Assistant Consular Officer, Consulate General of India, San Francisco, is one and the same person. Hereafter I will be known by the name Paul Joy Parayannilam only.

This change will come into effect in all records related to me.

Karimannoor,
7-1-2021.

PAUL JOY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Brigeethamma John, Poomkudiyil House, Elamdesom P. O., Elamdesom, Velliyamattom, Kalayanthani, Thodupuzha Taluk, Idukki District, Pin-685 588, holder of S. S. L. C Book No. C 383810 with Register No. 2190 of March 1993, also known as Bregeethamma Biju in the Birth Certificate with Registration No. 614/2005, date of Registration 15-6-2005, issued from Kanjirappally Grama Panchayat, of my daughter Angel Biju, known as Brijithama Biju in the Birth Certificate with Registration No. 1260/2007, date of Registration 9-4-2007, issued from Thodupuzha Municipality, of my son Joyal Biju, known as Brijeethama in the Ration Card No. 1628045924 (Sl. No. 5), dated 6-11-2019, issued by the Taluk Supply Officer, Thodupuzha, known as Brajeethamma in the Duplicate Electoral Identity Card No. GKH1199199, dated 2-3-2006, issued by the Electoral Registration Officer, Thodupuzha LA Constituency, and known as Jolly in the Marriage Certificate with Ref No. 2/2004, dated 10-1-202, issued from St. Francis De Sales Church, Vettimattom, is one and the same person. Hereafter I have changed my name as Jolly Biju consequent on marriage and will sign accordingly.

This change will come into effect in all records related to me.

Elamdesom,
16-1-2021.

BRIGEETHAMMA JOHN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajitha Das, Thozhur House, PRA 05, Elamakkara P. O., Kochi, Ernakulam District, Pin- 682 026, holder of Secondary School Examination Certificate S No. SSE/95/00032417 with Roll No. 4115769 dated 14-8-1995 issued from Central Board of Secondary Education, Delhi, Marriage Certificate Registered No. 11/2003 dated 30-1-2003 issued by Secretary Thiruvilwamala Grama Panchayat, also known as Rajitha in the Birth Certificate with Registration No. 4426/2005 date of Registration 2-8-2005 issued from Registrar of Births and Deaths Ottapalam Municipality, of my minor son Rijesh R Nair, in the School Certificate with Admission No. 8942 date of Admission 20-4-2018 issued by the Principal Bhavan's Vidya Mandir, Elamakkara, of my minor son Rijesh Rajosh Nair, known as Rajitha Rajosh Nair in the PAN Card with Permanent Account No. BOZPR3537M issued from the Income Tax Department Government of India, in the Passport No. S5032024 date of issue 26-7-2018 issued by Regional Passport Officer, Regional Passport Office, Cochin, is one and the same person. Hereafter I will be known by the name Rajitha Rajosh Nair only consequent on my Marriage.

This change will come in to effect in all records related to me.

Eranakulam,
20-1-2021.

RAJITHA DAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shukkoor P H, Thandanaparambil House, 20/1739 F1, Pattalathparambu, Deshabhimani Junction, Palluruthy P. O., Ernakulam District, Pin-682 006, holder of S. S. L. C Book No. G 256869 with Register No. 113829 of March 1990 issued from Department of General Education, Kerala State, Driving Licence No. 43/796/1994 dated 24-9-2016 issued by Asst. LA Mattancherry, Marriage Certificate No. 36202/2014 with Registration No. 2771/2014 date of Registration 14-10-2014 issued by Health Officer and Registrar of Birth, Death & Marriage Corporation of Cochin, also known as P H Shukoor in the Birth Certificate with Registration No. 1728/2006 date of Registration 18-7-2006 issued by Asst. Health Officer Corporation of Kochi, of my minor daughter Maryam Shukoor T, in the Birth Certificate with Registration No. 1684/2010 date of Registration 23-6-2010 issued by Asst. Health Officer Corporation of Kochi, of my minor son Marwan Shukoor T, in the School Certificate with Admission No. 1947 date of Admission 23-12-2011 issued by the Principal St. Juliana Public School Perumpadappu, Kochi of my minor daughter Maryam Shukoor T, in the School Certificate with Admission No. 2610 date of Admission 23-12-2015 issued by the Principal St. Juliana Public School Perumpadappu, Kochi, of my minor son Marwan Shukoor T. known as Pandaraparambil Hydrose Shukkoor in the Passport No. L4922831 date of issue 5-9-2013 issued by Assistant Consular Officer, Consulate General of India, Dubai (U.A.E.), in the LIC Policy No. POL209U14 402413003 with Proposal No. PPL,80014000066 date of Proposal 29-1-2014 issued from Life Insurance Corporation of India, known as Shukkoor in the Electoral Identity Card No. KQS1219799 dated 19-8-2013 issued by the Electoral Registration Officer, Thripunithura LA Constituency, of my wife Sajeenath, in the Ration Card No. 1733015060 (at Sl. No. 4) dated 15-3-2017 issued by C.R.O. Kochi, is one and the same person. Hereafter I have changed my name as T H Shukkoor.

This change will come in to effect in all records related to me.

Palluruthy,
21-1-2021.

SHUKKOOR P H

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lindsay Xavier, House No. 1/1582 A, Kappithanparambil House, K B Jacob Road, South Thamaraparambu, Fort Kochi P.O., Ernakulam District, Pin-682 001, holder of S. S. C Book No. A 271371 with Register No. 151957 of March 1987 issued from Department of Education, Kerala State, Electoral Identity Card No. KQS1063965 dated 22-10-2015 issued by the Electoral Registration Officer, Kochi Assembly Constituency, Marriage Certificate with Reg. No. 2/1995 issued from Bishop's House, Cochin, Ration Card No. 1733070009 (at Sl. No.1) dated 15-3-2017 issued by C.R.O. Kochi, also known as Lincy Bibu in the Birth Certificate with Registration No. 3052 date of Registration

2-7-1997 issued by Asst. Health Officer Corporation of Kochi, of my son Sanal Bibu, in the All India Secondary School Examination Grade Sheet cum Certificate of Performance S No. SSE/2012 400868 with Registration No. M/SE/12/06536/00102 and Roll No. 4142624 dated 21-5-2012 issued from Central Board of Secondary Education, Delhi, of my son Sanal Bibu, in the All India Senior School Certificate Examination Certificate S.No.SSCE/2014/824964 with Roll No. 4619535 dated 26-5-2014 issued from Central Board of Secondary Education, Delhi, of my son Sanal Bibu, in the Passport No. T4678823 date of issue 11-3-2019 issued by Regional Passport Officer, Regional Passport Office, Cochin, of my son Sanal Bibu, in the Pension Payment Order with P.P.O.No. 09/97/B/S/02459/2002 dated 13 September 2002 issued from the Office of the CDA (Navy) Mumbai, of my husband Bibu Reynolds (Rank PO) with Personal Number 168308W, in the Sailors Service and Discharge Certificate S No. 26954 issued by Commander Officer in-Charge Release Centre, Indian Navy Bombay, of my husband Bibu Reynolds O. No.168308-W Rank POME is one and the same person. Hereafter I will be known by the name Lindsay Xavier only.

This change will come in to effect in all records related to me.

Fort Kochi,
21-1-2021.

LINDSY XAVIER

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rose Mary K. M, Thaliath House, Market Road, Ernakulam North P. O., Kanayannoor Taluk, Ernakulam, Pin-682 018, holder of Extract of School Admission Register with Admission No. 3623, date of Admission 20-5-1971, issued by Headmistress, Mount Carmel HSS for Girls, Kottayam, and as Rose Mary Thaliath in the Passport No. U 5198817, date of issue 26-2-2020, issued by Regional Passport Officer, Cochin, Rationcard No. 1732013926 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, C.R.O Ernakulam and as Rosmarie Thaliath in the PAN Card No. AEXPT1693K, issued from Income Tax Department, Govt. of India and as Rosemary in the Election Identity Card No. BXD1137363, dated 22-10-2015, issued by Electoral Registration Officer, Ernakulam LA Constituency and as Rose Mary in the Marriage Certificate dated 26-10-2010, issued from St. Dominics Cathedral, Kanjirappally, and also known as Omana Jacob in the Share Certificate with Reg. Folio No. TWO0000150, Certificate No. 11558, dated 27-6-2011, issued from Titan Industries Limited, Registered Office : 3 SIPCOT Industrial Complex, Hosur-635 126, is one and the same person. Hereafter I will be known by the name Rose Mary Thaliath only.

This change will come into effect in all records related to me.

Ernakulam North.

ROSE MARY K. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jacob Thaliath, Thaliath House, Market Road, Ernakulam North P. O., Kanayannoor Taluk, Ernakulam, Pin-682 018, holder of Extract of School Admission Register with Admission No. 6131, date of Admission 20-5-1968, issued by Headmaster, St. Augustine's H.S, Kaloor, PAN Card No. ABLPT0244M, issued from Income Tax Department, Govt. of India, Passport No. U5199259 date of issue 26-2-2020, issued by Regional Passport Officer, Cochin, Rationcard No. 1732013926 (Sl. No. 5), dated 15-3-2017, issued by Taluk Supply Officer, C.R.O. Ernakulam, and as Jacob in the Election Identity Card No. BXD1137371, dated 22-10-2015, issued by Electoral Registration Officer, Ernakulam LA Constituency and also known as Chakappan Thaliath in the Share Certificate with Reg. Folio No. TWC0000258, Certificate No. 11557, dated 27-6-2011, issued from Titan Industries Limited, Registered Office : 3 SIPCOT Industrial Complex, Hosur - 635126 is one and the same person. Hereafter I will be known by the name Jacob Thaliath only.

This change will come into effect in all records related to me.

Ernakulam North.

JACOB THALIATH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anju Thampi, Ponodath House, Amballoor P. O., Kanjiramattom, Ernakulam District, Pin-682 315, holder of S. S. L. C C No. 300405 with Register No. 297242 of March 2003 issued from Board of Public Examinations, Kerala, Birth Certificate with Registration No. 78/1986 date of Registration 6-3-1986 issued by Secretary & Registrar of Births & Deaths Chottanikkara Grama Panchayath, Driving Licence No. 39/3504/2009 dated 26-5-2018 issued by Asst. LA Tripunithura, PAN Card with Permanent Account No. BDNPT4868G issued from the Income Tax Department, Government of India, Passport No. J5799358 issued on 13-7-2011 issued by Regional Passport Officer, Cochin, also known as Anchu Thambi in the Electoral Identity Card No. GJX1652015 dated 16-2-2008 issued by the Electoral Registration Officer, Piravom LA Constituency, known as Anju in the Ration Card No. 1734070833 (at Sl. No. 2) dated 15-3-2017 issued by Taluk Supply Officer, Kanayannoor, is one and the same person. Hereafter I have changed my name as Aju Thampi and will sign accordingly.

This change will come into effect in all records related to me.

Amballoor,
16-1-2021.

ANJU THAMPI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the Public that I, Chinchu Thampi, Ponodath House, Amballoor P. O., Kanjiramattom, Ernakulam District, Pin-682 315, holder of S. S. L. C No. K 478693 with Register No. 23643 of March 1998 issued from Board of Public Examinations, Kerala, Birth Certificate with Registration No. 199/83 date of Registration 24-3-1983 issued by Secretary & Registrar of Births & Deaths Mulanthuruthy Grama Panchayath, Duplicate Driving Licence No. 36/568/2002 dated 14-1-2020 issued by Asst LA Tripunithura, also known as Chinchu in the Ration Card No. 1734070833 (at Sl. No. 3) dated 15-3-2017 issued by Taluk Supply Officer, Kanayannoor, is one and the same person. Hereafter I have changed my name as Jiju Thampi.

This change will come in to effect in all records related to me.

Amballoor,
16-1-2021.

CHINCHU THAMPI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Gigimon C A, Cheryakadavil House, Korampadam, Kothad P. O., Ernakulam District, Pin-682 027, holder of S. S. L. C Book No. A 253020 with Register No. 166564 of March 1988 issued from Department of General Education, Kerala State, Driving Licence No. 42/575/2015 dated 2-2-2015 issued by MVI ALA North Paravur, also known as Jeejan Antony in the PAN Card with Permanent Account No. BNXPJ9783N issued from the Income Tax Department Government of India, in the School Certificate with Admission No. 4396 date of Admission 25-5-2016 issued by the Principal St. Ann's E.M.H.S.S. Eloor, Udyogamandal, of my minor daughter Mary Izabella Jeejan, in the School Certificate with Admission No. 4563 date of Admission 2-5-2018 issued by the Principal, St. Ann's E.M.H.S.S Eloor, Udyogamandal, of my minor son Gabriel Jeejan, known as Gijan C A in the Birth Certificate with Registration No. 6474/2006 date of Registration 6-6-2006 issued by Health Supervisor, Corporation of Cochin, of my minor daughter Mary Izabella Jeejan, in the Jeevan Madhur LIC Policy No. 777502588 with Proposal No. 2588 date of Proposal 26-3-2007 issued from Life Insurance Corporation of India, known as Jeejan C A in the Birth Certificate with Registration No. 5312/2012 date of Registration 22-5-2012 issued by Health Inspector Gr-I & Birth & Death Registrar Kochi Municipal Corporation, of my minor son Gabriel Jeejan, known as Geejan CA in the LIC Policy No. 777944785 with Proposal No. 5888 date of Proposal 26-7-2010 issued from Life Insurance Corporation of India, known as Jijin in the Electoral Identity Card No. KL/11/071/477478 dated 9-1-1998 issued by the Electoral Registration Officer Narakal Constituency, known as Jeejan in the Ration Card No. 1734081220 (at Sl. No. 1) dated 15-3-2017 issued by Taluk Supply officer, Kanayannur, is one and the same person. Hereafter I will be known by the name Jeejan Antony only.

This change will come into effect in all records related to me.

GIGIMON C A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreehari I, Veluthedathu Parambil House, Maradu P. O., Ernakulam District, Pin-682 304, holder of S. S. L. C. No. G 301493 with Register No. 280303 of March 2007 issued from Board of Public Examinations, Kerala, All India Senior School Certificate Examination S. No. SSCE/2009/0201836 with Roll No. 4613004 dated 20-5-2009 issued from Central Board of Secondary Education, Delhi, Degree of Bachelor of Academic Law Certificate with Register No. S6 5528/September 2013 S5-6127/January 2014 dated March 15, 2017 issued by Vice-Chancellor, University of Kerala, Degree of Bachelor of Law Certificate with Register No. 5528/May 2015 dated March 15, 2017 issued by Vice-Chancellor, University of Kerala, Master of Law (LLM) Certificate with Register No. 1557223 of June 2015 through April 2016 dated 28-5-2016 issued by Vice-Chancellor, Christ University Bangaluru, Certificate of Enrolment Reg. No. 557/2015 with Roll No. K/000721/2015 dated 31-12-2020 issued by Chairman, The Bar Council of Kerala, Certificate of Practice No. COP/2016/122891 with Enrolment No. K/721/2015 and Roll No. 9420040 dated 21st May 2016 issued by Joint Secretary, Bar Council of India, Birth Certificate with Registration No. 1082/91 date of Registration 29-6-1991 issued by Health Inspector and Registrar of Births and Deaths Tripunithura Municipality, Driving Licence No. 39/2934/2009 dated 7-8-2009 issued by Asst. LA Tripunithura, Electoral Identity Card No. AFJ0150995 dated 25-1-2011 issued by the Electoral Registration Officer, Tripunithura LA Constituency, Marriage Certificate No. 21/2018 dated 5-4-2018 issued by Marriage Officer, Maradu, Ernakulam, also known as Sreehari Indukaladharan in the PAN Card with Permanent Account No. AFLPI9382R issued from the Income Tax Department, Government of India, in the Passport No. K0397693 issued on 23-4-2012 issued by Regional Passport Officer, Cochin, known as Sreehari in the Ration Card No. 1734038608 (at Sl. No. 2) dated 15-3-2017 issued by Taluk Supply Officer Kanayannur, is one and the same person. Hereafter I will be known by the name Sreehari Indukaladharan only.

This change will come into effect in all records related to me.

Ernakulam,
25-1-2021.

SREEHARI I

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Amjath M E, Mulakkal House, Panayikulam P. O., Alangad, Ernakulam District, Pin-683 511, holder of S. S. L. C Book No. E 192587 with Register No. 282953 of March 1992 issued from Department of General Education, Kerala State, Diploma Civil Engineering Certificate Sl. No. 49195 with Register No. 15672 dated 18-4-1996 issued by Joint Controller of Technical Examinations (Kerala), Thiruvananthapuram, Driving Licence No. ENP/1167/003 dated 12-3-2003 issued by the Asst. LA, Sub.R.T.Office, N.Paravur, in the Electoral Identity Card No. ZFN0770164 dated 17-1-2016 issued from Kalamassery Assembly Constituency, of my wife Amal Muhammed Asharaf, also known as M E Amjath in the PAN Card with Permanent Account No. AAFPE6608P issued from the Income Tax Department, Government of India, in the Birth Certificate with Registration No. 271/2015 date of Registration 21-1-2015 issued by Health Inspector and Registrar of Births & Deaths Kodungallur Municipality, of my minor daughter Amna Amjad M, known as Amjath in the Marriage Certificate dated 20-4-2009 issued from Panayikulam Muslim Jama-Ath Committee, in the Electoral Identity Card No. KL/11/070/285227 dated 8-8-1997 issued from Paravur Constituency, known as Amjad in the Ration Card No. 1737126870 (Sl. No. 4) dated 28-10-2020 issued from Taluk Supply Office, Paravur, known as Amjad M E in the Birth Certificate with Registration No. 676/07 date of Registration 3-11-2007 issued by Secretary and Registrar of Births & Deaths Methala Grama Panchayat, of my minor daughter Aydha Amjad, in the Birth Certificate with Registration No. 5148/2010 date of Registration 10-12-2010 issued by Health Inspector and Registrar of Births & Deaths Kodungallur Municipality, of my minor son M Abrar Amjad, also known as Amjath Mulakkaparambil Ebrahim in the Passport No. T9577295 issued on 27-9-2019 issued by Deputy Passport Officer, Regional Passport Office, Kochi, of my wife Amal Mohammed Ashraf, in the Passport No. T9579785 issued on 28-9-2019 issued by Deputy Passport Officer, Regional Passport Office, Kochi, is one and the same person. Hereafter I have changed my name as M E Amjad.

This change will come into effect in all records related to me.

Panayikulam,
28-1-2021.

AMJATH M E

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Preesha Paul, Faber Villa, PWD Road, Nettoor P. O., Kanayanoor Taluk, Ernakulam District, Pin-682 040, holder of S. S. L. C. Book No. A 253424 with Register No. 170514 of March 1988 issued from Department of General Education, Kerala State, PAN Card with Permanent Account No. BCIPP9639R issued from the Income Tax Department, Government of India, also known as Preesha Faber in the Electoral Identity Card No. JGQ2026938 dated 31-5-2013 issued by the Electoral Registration Officer, Tripunithura LA Constituency, in the Secondary School Examination Grade sheet cum Certificate of Performance S. No. S.S.E/2015 0962272 with Roll No. 4300730 and Registration No. M115/06506/0020 dated 28-5-2015 issued from Central Board of Secondary Education, Delhi, of my daughter Stella Catherine Faber, in the Birth Certificate with Registration No. 4445 date of Registration 23-10-1999 issued by Health Officer and Registrar of Births and Deaths, Corporation of Cochin, of my daughter Stella Catherine Faber, in the Pension Payment Order with P.P.O.No. 09/97/B/S/01357/2002 dated 2nd May 2002 issued from The Office of the CDA (Navy) Mumbai, of my husband Toney Faber (Rank P O) with Personal Number 167628Z, in the Indian Naval Service and Discharge Certificate No. 26242 issued by Commander Officer in-Charge Release Centre, Indian Navy Bombay, of my husband Toney Faber O. No. 167628-Z (Rank POELR) known as Preesha in the Ration Card No. 1734125162 (at Sl. No. 1) dated 15-3-2017 issued by Taluk Supply Officer, Kanayannur, is one and the same person. Hereafter I will be known by the name Preesha Paul only.

This change will come into effect in all records related to me.

Nettoor,
27-1-2021.

PREESHA PAUL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Poal M P, Mankootathil House, Mathirapilly, Kothamangalam P. O., Ernakulam District, Pin-686 691, holder of S. S. L. C. Book No. A 021123 with Register No. 248074 of March 1979 issued from Department of Education, Kerala State, Pre-Degree Examination Certificate E No. 21063 with Register No. 59052 of September 1981 and Certificate Folio No. 15813 with Reg. No. 81549 of April 1982 dated 26th July 1982 issued by Controller of Examinations, University of Calicut, Degree of Bachelor of Science Certificate with Reg. No. 39961 April 1985 dated 27-10-1986 issued by Vice-Chancellor University of Calicut, Master of Science Certificate with Reg. No. 7001 of January 1999 dated 10-1-2000 issued by Vice-Chancellor University of

Calicut, Degree of Doctor of Philosophy Certificate No. 252622 dated 4-9-2010 issued by Vice-Chancellor, University of Calicut, Driving Licence No. 12/863/1993 dated 19-12-2018 issued by Asst. LA Kothamangalam, Degree of Bachelor of Education Certificate No. 1283 with Reg. 10433 of May-1988 dated March 13, 1989 issued by Vice-Chancellor University of Mysore, known as Poal Mankootathil Paulose in the Passport No. J7442588 issued on 2-9-2011 issued by Regional Passport Officer, Cochin, also known as Paul M.P in the Pre-Degree Examination Certificate B No. 01823 with Register No. 69397 of March 1981 issued by Controller of Examinations, University of Calicut, in the PAN Card with Permanent Account No. ATLPP9090R issued from the Income Tax Department, Government of India, is one and the same person. Hereafter I will be known by the name Paul M P only.

This change will come into effect in all records related to me.

Kothamangalam,
21-1-2021.

POAL M P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, James K. Joseph, Kizhakethayil House, Annanad P.O., Chalakudy Taluk, Thrissur District, Pin-680 309, holder of S. S. C. Certificate with Seat No. A46472 and SR. No. 58802 of March 2007 and S. S. C. Examination Marks Statement with Seat No. A 46472 and SR. No. 508799 of March 2007 issued by Examination Secretary, Gujarath Secondary and Higher Secondary Examination Board, Gandhinagar, in the Higher Secondary Certificate with Seat No. G101212 and SR. No.706752 of March 2009 and Higher Secondary Marks Statement with Seat No. G101212 and SR. No.106752 of March 2009 issued by Examination Secretary, Gujarath Secondary and Higher Secondary Examination Board Gandhinagar and in the Election Identity Card No. RVB0147645 dated 10-1-2011 issued by the Electoral Registration Officer, Pala L.A. Constituency also known as James Kizhakethayil Joseph in the Residential Certificate Number H-8207/2020 dated 31-12-2020 issued by Secretary, Kadukutty Gramapanchayath is one and the same person. Hereafter I will be known by the name James Kizhakethayil Joseph only.

This change will come into effect in all records related to me.

Annanad,
19-1-2021.

JAMES K. JOSEPH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Srajuddin. K.K, Kombanezhath House, Santhipuram P.O., Kodungallur Taluk, Thrissur District, Pin-680 668, holder of Extract of School Admission Register with Admission No. 135 date of Admission 7-6-1956 issued by the Principal, Marm. Govt.VHSS, Santhipuram, Kodungallur, also known as Srajudheen in the Birth Certificate with Registration No. 2424, date of Registration 5-10-1982 issued by the Health Inspector and Registrar of Births & Deaths, Kodungallur Municipality, of my son Abubakkar, as Srajudheen.K.K in the S. S. L. C. Book No. B 173870 with Register No. 104889 of March 1988, of my son Sajith. K.S, as K. K Srajuddin in the S. S. L. C. Book No. K 256120 with Register No. 282638 of March 1998, of my another son Abubakkar K S, as Sirajuddin in the Election Identity Card No. KL/10/067/324004 issued on 19-9-1998 by the Electoral Registration Officer, For Kodungallur Constituency, in the Driving Licence No. 47/1200/2001 dated 2-11-2006 issued by the Asst. LA. Kodungallur, of my son Abubakkar K S, in the PAN Card No. AKUPA5075H issued by the Income Tax Department, Government of India, of my son Abubakkar K S, in the Ration Card No. 1845051639 (at Serial No. 5) issued on 15-3-2017 by the Taluk Supply Officer, Kodungallur, as Sirajuddin K K in the Driving Licence No. 47/1330/1977 dated 19-3-2020 issued by the Asst. LA, Kodungallur, in the PAN Card No. AESPK4141E issued by the Income Tax Department, Government of India, in the Birth Certificate with Registration No. 2/2020, date of Registration 24-3-2020 issued by the Registrar of Births and Deaths, Sreenarayanapuram Grama Panchayat, of my another son Sajith K S, as Kombanezhuth Kunjumarakkar Sirajuddin in the Indian Passport No. P4117011 issued on 24-10-2016 by the Regional Passport Officer, Cochin, as Srajudheen in the Election Identity Card No. LJG1237452 issued on 2-1-2001 by the Electoral Registration Officer, Kodungallur LA Constituency, of my son Abubakkar, in the PAN Card No. CMPPS8034K issued by the Income Tax Department, Government of India, of my another son Sajith K S, in the Driving Licence No. 45/3132/1990 dated 1-9-2012 issued by the ALA, Muvattupuzha, of my another son Sajith K S, as Sirajuddin Kombanezhuth Kunjumarakkar in the Indian Passport No. P2517402 issued on 8-7-2016 by the Regional Passport Officer, Cochin, of my son Kombanezhuth Sirajuddin Abubakkar and as Srajudheen K K in the Election Identity Card No. LJG1306901 issued on 9-12-2019 by the Electoral Registration Officer, 86 Muvattupuzha Constituency, of my another son Sajith K S is one and the same person. Hereafter I will be known by the name Sirajuddin K K only.

This change will come into effect in all records related to me.

Santhipuram,
13-1-2021.

SRAJUDDIN. K.K

NOTIFICATION

I, Priya. K, 4/137, Ayyapuram, Kalpathy P. O., Palakkad-678 003, do hereby notify for the information of all concerned authorities and the public that my minor son K. P. Hrishikesh, holder of Birth Certificate with Registration No. 9555/2007, date of Registration 4-9-2007 issued by the Registrar of Births and Deaths, Palghat Municipality, Certificate No. AV/CERT/2020/21 with Admission No. 0731, dated 6-1-2021 issued by the Principal, Amritha Vidyalayam, Mangalam, Tiruppur, have changed his name as P. Rishikesh.

This change will come into effect in all records related to him.

Palakkad,
16-1-2021.

PRIYA. K

NOTIFICATION

I, Rajan. C, Karambakkad House, Tharavathupady, Pirayiri P. O., Palakkad Taluk, Palakkad-678 004, do hereby notify for the information of all concerned authorities and the public that my minor son Sree Raj. R whose Caste is wrongly entered as Hindu-Pulayan in his S. S. L. C. No. V547048 with Register No. 311943 of March 2020 is corrected as Hindu-Cheruman vide Certificate No. C1-2020/224379/9/500 dated 23-12-2020 issued by the Tahsildar, Taluk Office, Palakkad.

This correction will come into effect in all records related to him.

Pirayiri,
18-1-2021.

RAJAN. C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vasudevan. A, Kavungal House, Kozhinjamparambu, Coyalamannam P. O., Alathur Taluk, Palakkad-678 702, holder of Abstract of the Admission Register with Admission No. 6595, date of Admission 24-5-1976, issued by the Headmistress, CA High School, Coyalamannam, also known as Vasudevan in the Election Identity Card No. KL/08/052/255316, dated 4-8-1998 issued by the Electoral Registration Officer, Kuzhalmannam Constituency, in the Ration Card No. 1950034157 (Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Alathur, in the Birth Certificate of my son Prasad. B with Registration No. 2162/1993, date of Registration 6-9-1993 issued by the Registrar of Birth & Death & Secretary, Alathur Grama Panchayath, in the S. S. L. C. Certificate No. J. 248925 with the Register No. 348126 of March 2009 of my son Prasad. B, known as Balakrishnan in the National Trade Certificate No. 0066648 with Sl. No. (NTC/KER/14) issued from National Council for Vocational Training, Govt. of India of my son Prasad. B is one and the same person. Hereafter, I will be known by the name Vasudevan only.

This change will come into effect in all records related to me.

Coyalamannam,
25-1-2021.

VASUDEVAN. A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Manukuttan. M, Keerakkaranpady, Nattukal P. O., Chittur Taluk, Palakkad-678 554, now working as Fire & Rescue Officer in Fire & Rescue Department, holder of S. S. L.C No. F 240982 with Register No. 310568 of March 2006, in the V.H.S.E. Memorandum No. VE 08442 with Register No. 11398 of March 2008, Memorandum No. VE01510 with Register No. 70588 of June 2008 (Say) both the above certificates issued from Board of Vocational Higher Secondary Examinations, Govt. of Kerala, in the National Trade Certificate in Mechanic (Motor Vehicle) No. 0013704 of July 2011 issued from National Council for Vocational Training, Govt. of India, in the Driving Licence No. 9/647/2011 dated 20-1-2011 issued by the Asst. LA, Palakkad, in the PAN Card No. EIPPM6596A issued from Income Tax Department, Govt. of India, also known as Manukuttan in the Election Identity Card No. IEG0166215 dated 19-8-2010 issued by the Electoral Registration Officer, Chittur LA Constituency, known as Manu Kuttan in the Ration Card No. 1947090151 (Sl. No. 2) dated 22-10-2019 issued by the Taluk Supply Officer, Chittur is one and the same person. Hereafter, I have changed my name as Manu. M.

This change will come into effect in all records related to me.

Nattukal,
21-1-2021.

MANUKUTTAN. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sudha. B, 682/17, Pallimokku, Vandithavalam P. O., Chittur Taluk, Palakkad-678 534, holder of S. S. L. C No. L 356196 with Register No. 358424 of March 2011, in the Higher Secondary Examination Certificate No. HSE 2/013/231515 with Register No. 9226280 of March 2013 issued from Board of Higher Secondary Examination, Govt. of Kerala, in the BA Economics Provisional Certificate Folio No. 618064 with Register No. CHANAEC135 dated 16-7-2016 issued from Calicut University, in the Election Identity Card No. IEG0447516 dated 1-12-2014 issued from Electoral Registration Officer, Chittur Assembly Constituency, in the Marriage Certificate No. SMZ-16/2016 dated 27-7-2016 issued by the Sub Registrar and Ex Officio Marriage Officer, Chittur, also known as Sudha in the Ration Card No. 1947061185 (Sl. No. 4) dated 6-6-2017 issued by the Taluk Supply Officer, Chittur is one and the same person. I have embraced Islam Religion from Hindu-Ezhava Community vide Certificate No. C1-2021/120/9/200 dated 6-1-2021 issued by the Tahsildar, Taluk Office, Chittur with a new name Sadiya. B. Hereafter, I will be a member of Islam Religion and will be known by the name Sadiya. B.

This change will come into effect in all records related to me.

Vandithavalam,
21-1-2021.

SUDHA. B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kadeeja. T, Puthukkattil House, Panayur Post, Vaniyamkulam, Ottapalam Taluk, Palakkad-679 522, holder of S. S. L. C No. A-361752 with Register No. 94954 of March 2000, also known as Misiriya. T in the Election Identity Card No. IWB0473355 dated 3-6-2015 issued by the Electoral Registration Officer, 51 Shoranur Assembly Constituency, in the Birth Certificate with Registration No. 147/2002, date of Registration 13-3-2002 issued by the Health Inspector and Registrar of Births and Deaths, Shoranur Municipality of my son P. Ashiq, in the S. S. L. C. No. T-744208 with Register No. 398961 of March 2018 of my son Ashiq. P, known as Misiriya Thottappayil in the Passport No. K5367561 dated 22-10-2012 issued by the Passport Granting Officer, Passport Office, Malappuram of my husband Hamza Pudukkattil, known as T. Misiriya in the Birth Certificate with Registration No. 99/07 date of Registration 29-12-2007 issued by the Secretary & Registrar of Birth & Death, Vallathol Nagar Grama Panchat of my daughter Abla. P, known as Misiriya in the Extract of School Admission Register with Admission No. I/KG/808, date of Admission 23-3-2012 issued by the Principal, Swathy Central School, Vaniyamkulam of my daughter Abla. P and as Misriya in the Ration Card No. 1948205206 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Ottapalam is one and the same person. Hereafter, I will be known by the name Misiriya. T only and will sign accordingly.

This change will come into effect in all records related to me.

Panayur,
23-1-2021.

KADEEJA. T

NOTIFICATION

I, Ayishabi. A, Muzhuvankottil House, Vilathur P. O., Pattambi Taluk, Palakkad-679 304 do hereby notify for the information of all concerned authorities and the public that my minor daughter Maneesha. M.K holder of Birth Certificate with Registration No. 8122/2006, date of Registration 16-10-2006 issued by the Sub Registrar of Births and Deaths, Perinthalmanna Municipality, in the Extract of School Admission Register with Admission No. 22464, date of Admission 17-5-2019 issued by the Headmaster, Govt. Janatha High School, Naduvattam, also known as Maneesha in the Ration Card No. 1976093173 (Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Pattambi is one and the same person. Hereafter, I have changed her name as Noora Mariyam. M. K.

This change will come into effect in all records related to me.

Vilathur,
22-1-2021.

AYISHABI. A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sundary. C, Korolil House, Perumudiyoor P. O., Pattambi Taluk, Palakkad-679 303, holder of S. S. L. C. Book No. H 228446 with Register No. 501842 of March 1995, Register No. 2044 of March 1996, in the Pre-Degree Examination Certificate Folio No. C 10618 with Register No. 7193 of April 1998 issued from Calicut University, also known as Sundari. C in the Scribe's Licence No. SAP 832 dated 19-1-2007 issued by the Deputy Inspector General of Registration (Licencing), Thiruvananthapuram, known as Sundari in the Election Identity Card No. GVQ1316843 dated 22-4-2001 issued by the Electoral Registration Officer, Chelakkara LA Constituency, known as Rohini in the Ration Card No. 1842051889 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Talappilly, in the Birth Certificate of my daughter Arunima with Registration No. 540/2002, date of Registration 19-3-2002 issued by the Sub Registrar of Births and Deaths, Nagalassery Gama Panchayath in the S. S. L. C. No. T 366892 with Register No. 401958 of March 2018 of my daughter Arunima. V. G. in the Higher Secondary Examination Certificate No. 316661 with Register No. 221891 of March 2020 issued from Board of Higher Secondary Examinations, Govt. of Kerala of my daughter Arunima. V. G., in the Birth Certificate of my daughter Raveena. V. G with Registration No. 757/04, date of Registration 12-4-2004 issued by the Registrar of Births and Deaths, Nagalassery Grama Panchayat, in the S. S. L. C. No. V 554415 with Register No. 298242 of March 2020 of my daughter Raveena. V. G is one and the same person. Hereafter, I have changed my name as Rohini. C.

This change will come into effect in all records related to me.

Perumudiyoor,
16-1-2021.

SUNDARY. C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sulaiman. T. P, Thenethuparambil House, Mulayankavu P. O., Pattambi Taluk, Palakkad-679 337, holder of S. S. L. C. No. R 488798 with Register No. 408874 of March 2016, in the Higher Secondary Examination Certificate No. HSE 3/2018/244462 with Register No. 5238651 of March 2018 issued from Board of Higher Secondary Examination, Govt. of Kerala, in the Election Identity Card No. TJO2462638 dated 24-1-2019 issued by the Electoral Registration Officer, Pattambi Assembly Constituency, in the Driving Licence No. 52/5752/2018 dated 17-12-2018 issued by the Asst. LA, Pattambi, also known as Sulaiman in the Birth Certificate with Registration No. 3113/2000, date of Registration 17-11-2000 issued by the Sub Registrar,

Births and Deaths, Nagalassery Grama Panchayat, in the PAN Card No. JEVPS1262G issued from Income Tax Department, Govt. of India, known as Sulaiman Thenethuparambil in the Passport No. T4665932 dated 28-2-2019 issued by the Regional Passport Officer, Regional Passport Office, Cochin is one and the same person. Hereafter I have changed my name as Salman. T. P and will sign accordingly.

This change will come into effect in all records related to me.

Mulayankavu,
27-1-2021.

SULAIMAN. T. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Pathummakutty. Y Parakkunnath House, Valillapuzha P. O., Areekode, Ernad Taluk, Malappuram District, PinCode-673 639, holder of S. S. L. C. Book No. F 413366 with Register No. 426511 of March 1993, also known as Fathima Suhara in the Electoral Identity Card No. KL/05/33/504059 dated 8-5-1998 issued by the Electoral Registration Officer Manjeri, as Fathima Suhara YP in the PAN Card No. AQVPY1239N issued by the Income Tax Department Govt. of India, as Yakkiparamban Fathima Suhara in the Passport No. S 6715359 date of issue 11-10-2018 issued from Kozhikode, as Fathima Suhara in the Ration Card No. 2051174237 (Sl. No. 1) issued by the Taluk Supply Officer, Ernad, as Fathima in the Birth Certificate with Registration No. 1070/2001, date of Registration 30-4-2001 issued by the Registrar of Births and Deaths, Mokkal Grama Panchayat of my son Shahadad, as Fathima in the S. S. L. C. Card No. S 504098 with Register No. 405346 of March 2017 of my son Shahadad. A.V, as Fathima in the Passport No. U 6745943 date of issue 23-12-2019 issued from Kozhikode of my son Ambala Veetil Shahadad as Fathima Y in the Birth Certificate with registration No. 1000/2006, date of Registration 16-5-2006 issued by the Sub Registrar of Births & Deaths Mokkal Grama Panchayat of my minor son Jiyad A.V, as Fathima.Y.P in the birth certificate with Registration No. 986/2011 date of Registration 4-5-2011, issued by the Registrar of Births & Deaths, Mokkal Grama Panchayat of my minor son Sidad. A.V, as Fathima. Y. V in the Birth Certificate with the Registration No. 1865/2015, date of Registration 5-10-2015 issued by the Registrar of Births and Deaths Kuzhimanna Grama Panchayat of my minor son Navad Bin Zain. A.V. is one and the same person. Hereafter I will be known by the name Fathima Suhara. Y. P only.

Valillapuzha,
31-1-2020.

PATHUMMAKUTTY. Y

NOTIFICATION

I, Soumya. T., Thadaparambil House, Malamkulam, Payyanad Post, Manjeri (Via), Ernad Taluk, Malappuram District, Pin-676 122, do hereby notify for the information of all concerned authorities and the public that my Caste, which is wrongly entered in my S. S. L. C. C No. 120399 with Register No. 385542 of March 2003, as Hindu-Malayan is corrected as Hindu-Malapanicker vide Community Certificate No. S.R. No. E2-214/2021/SR, dated 16-1-2021, issued by the Tahsildar, Ernad, Manjeri.

This correction will come into effect in all records related to me.

Payyanad,
18-1-2021.

SOUMYA. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ramgesh. T., Thannikunnath House, Bhoodan Colony Post, Nilambur Taluk, Malappuram District, Pin-679 334, holder of S.S.L.C. D No. 365571 with Register No. 564286 of March 2004, Higher Secondary Examination (Class XII) Certificate No. HSE 483636 with Register No. 2297807 of March 2006 of Board of Higher Secondary Examination, Government of Kerala, Electoral Identity Card No. KSH2391506, dated 9-1-2016, issued by the Electoral Registration Officer, Nilambur Constituency, Driving Licence No. 10/8760/2016, dated 30-6-2016, issued by the Assistant Licensing Authority, Malappuram, Disability Certificate No. 6795/Ortho, dated 23-1-2020, of Kerala Health Services Department, PAN Card with Permanent Account No. DMIPR0520K, issued from the Income Tax Department, Government of India and mentioned in the Ration Card No. 2052048520 (S1. No. 2), issued by the Taluk Supply Officer, Nilambur, also known as Thannikunnath Ramgesh in the Passport No. L 5491028, date of issue 21-11-2013, issued by the Passport Office, Malappuram, is one and the same person. Hereafter I have changed my name as Sanjay. T.

This change will come into effect in all records related to me.

Edavanna,
16-1-2021.

RAMGESH. T.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Hussain. N., Nalakath House, Vadakkumbram Post, Valanchery (Via), Tirur Taluk, Malappuram District, Pin-676 552, holder of School Admission Register Extract No. 577, date of Admission 3-6-1983 of Brothers High School, Mavandiyur, also known as Sakkeer Husain. N. in the Driving Licence No. 55/6421/1993, dated 27-10-2014, issued by the Assistant Licensing Authority, Tirur, also known as Sakkeer Husain in the Electoral Identity Card No. ZKV2431062, dated 10-11-2020, issued by the Electoral Registration Officer, Kottakkal Constituency and in the PAN Card with Permanent Account No. MMDPS0364J, issued from the Income Tax Department, Government of India, as Sakkeer Hussain

Birth Certificate with Registration No. 2136/98, date of Registration 15-12-1998, issued by the Sub Registrar of Births and Deaths, Valanchery Grama Panchayath, of my daughter Mufsira, as Sakkeer Hussain, Nalakath in the Birth Certificate with Registration No. 2570/2006, date of Registration 11-9-2006, issued by the Sub Registrar of Births and Deaths, Valanchery Grama Panchayath, of my minor son Mohammed Muhsin. N., as Sakkeerhusain in the Ration Card No. 2054065945 (Sl. No. 5), issued by the Taluk Supply Officer, Tirur, as Sakkeerhussain. N. in the S.S.L.C. No. P 239784 with Register No. 254240, of March 2014 of my daughter Mufsira. N., as Zakeer Hussain. N. in the S.S.L.C. No. L 200345 with Register No. 427958, of March 2011, of my son Mubashir. N. and as Zakeer Hussain in the Birth Certificate with Registration No. 1752/1994, date of Registration 20-10-1994, issued by the Registrar of Births and Deaths, Valanchery Grama Panchayat, of my son Mubashir. N., is one and the same person. Hereafter I will be known by the name Sakkeer Husain. N. only.

This change will come into effect in all records related to me.

Vadakkumbram,
20-1-2021.

HUSSAIN. N.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mohamed Rafi. E.T., Edathadathil House, Cheravannur, Valavannur Post, Kalpakanchery (Via), Tirur Taluk, Malappuram District, Pin-676 551, have changed the name of my minor son Arphe Kenz E T, holder of Birth Certificate with Registration No. 2603/2019, date of Registration 22-4-2019, issued by the Registrar of Births and Deaths, Kottakkal Municipality as Arphe Ken E T.

This change will come into effect in all records related to him.

Valavannur,
20-1-2021.

MOHAMED RAFI. E. T.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Veerankutty. P., Parappil House, Kaithakkara, Ananthavoor Post, Tirur Taluk, Malappuram District, Pin-676 301, holder of School Admission Register Extract No. 5178, date of Admission 30-5-1977 of Cherural High School, Kurumbathur, also known as Beeran in the Electoral Identity Card No. KNN1735331, dated 16-3-2005, issued by the Electoral Registration Officer, Kuttippuram LA Constituency, in the Driving Licence No. 55/4430/2009, dated 9-3-2015, issued by the Assistant Licensing Authority, Tirur and in the Ration Card No. 2054118318 (Sl. No. 6), issued by the Taluk Supply Officer, Tirur and as Beerankutty in the S.S.L.C. No. F 022390 with Register No. 272675, of March 2006 of my daughter Afsath. P. is one and the same person. Hereafter I have changed my name as Beeran. P.

This change will come into effect in all records related to me.

Ananthavoor,
20-1-2021.

VEERANKUTTY. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Dasan. K. P., Kalathile Parambil House, Kavanchery Post, Tirur Taluk, Malappuram District, Pin-676 561, now working as Lascar, Quality Control District Lab, Kerala Water Authority, Malappuram, holder of S.S.L.C. No. A 470792, Register No. 71500 of March 2000, Higher Secondary Examination (Class XII) Certificate No. HSE 276278 with Register No. 694101, of March 2002 of Board of Higher Secondary Examination, Government of Kerala and Bachelor of Commerce (Co-operation) Degree Certificate No. 101306 with Register No. 104301, of April 2006 of University of Calicut, PAN Card with Permanent Account No. AMCPD8166C, issued from the Income Tax Department, Government of India, Driving Licence No. 55/8898/2015, dated 22-6-2015, issued by the Assistant Licensing Authority, Tirur, National Pension System with Permanent Retirement Account No. 110161361139, of Government of India and mentioned in the Birth Certificate with Registration No. 578/2011, date of Registration 12-9-2011, issued by the Registrar of Births and Deaths, Thalakkad Grama Panchayat, of my minor daughter Vaigalakshmi. K. P., also known as Dasan in the Electoral Identity Card No. FMJ1862531, dated 19-2-2004, issued by the Electoral Registration Officer, Tirur LA Constituency, Marriage Certificate No. 68/2010, dated 17-3-2010 with Registration No. 68/2010, issued by the Registrar of Marriage, Kaladi Grama Panchayath and in the Ration Card No. 2054054205 (Sl. No. 1), issued by the Taluk Supply Officer, Tirur, is one and the same person. Hereafter I have changed my name as Babydas. K. P.

This change will come into effect in all records related to me.

Kavanchery,
22-1-2021.

DASAN. K. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Moideen, Kundil House, Kavathikal, Cheenamputhur, Kottakkal Post, Tirur Taluk, Malappuram District, Pin-676 503, holder of School Admission Register Extract No. 475, date of Admission 4-6-1957, of Kuttippuram North A.M.L.P. School, Kottakkal, also known as Moidu in the Electoral Identity Card No. CDX1202076, dated 10-11-2020, issued by the Electoral Registration Officer, Kottakkal Constituency, in the S.S.L.C. No. A 149485 with Register No. 75941, of March 2000 of my son Sabir. K., in the S. S. L. C. No. C 161172 with Register No. 462271, of March 2003 of my another son Sameer. K. and in the S. S. L. C. No. F 672567 with Register No. 278046, of March 2006 of my another son Shihab. K.

and as Moidu Kundil in the S. S. L. C. No. C 363793 with Register No. 559347, of March 2004 of my daughter Shabna. K., is one and the same person. Hereafter I have changed my name Moidu. K.

This change will come into effect in all records related to me.

Kottakkal,
13-1-2021.

MOIDEEN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Hamla V V, Vattiyam Veetil House, Vettom, Vemanna, Tirur-2, Malappuram District, Pin-676 102, holder of S. S. L. C. Book No. 190171 with Register No. 314973 of March 2001, in the H S E Certificate No. 7787781 with Register No. 937748 of March 2003, in the Faculty of Science Certificate with Register No. 0322H0285 dated 22-1-2007 issued by Bharathiar University, Coimbatore in the Faculty of Social Sciences Certificate with Registration No. 14MAP1122 dated 27-9-2018 issued by Bharathiar University, Coimbatore, in the Chair for Christian Studies and Research, University of Calicut Certificate with Registration No. 060415 dated 6-1-2018 issued by Chair of Christian Studies Calicut University, in the Driving Licence No. MT/7682/06 dated 11-8-2006 issued from Asst LA, Tirur, in the Birth Certificate of my daughter Sheza Salim V P Registration No. 15345/2009, date of Registration 24-5-2009 issued by the Registrar of Births and Deaths, Kozhikode Corporation in the Birth Certificate of my son Ayan Muhammed V P Registration No. 472/2013 date of Registration 31-8-2013 issued by the Registrar of Births and Deaths, Olavanna Grama Panchayath, in the PAN Card No. BFAPH8152Q issued from Income Tax Department, entered as Election Identity Card No. NQM3264199 issued on 4-9-2010 by the Electoral Registration Officer for Perinthalmanna L A Constituency, entered as Hamla Vattiyam Veetil, Marriage Certificate dated 21-1-2009 issued by Khatheeb/Khazi Theendapadi Jumaa Masjid, Vettam, in the Passport No. J6262298 dated 11-4-2011 issued by Passport Officer, Malappuram, in the Passport No. R 5019648 of my daughter Sheza Salim Valiya Peediyekkal dated 3-11-2017 issued by the Passport Officer, Malappuram, in the Passport No. 5019192 of my son Ayan Muhammed Valiya Peediyekkal dated 3-11-2017 issued by the Passport Office, Malappuram, in the Passport No. R5019194 of my husband Salim Valiya Peediyekkal dated 3-11-2017 issued by Passport Office, Malappuram, is one and the same person. Hereafter I have changed my name as Amla. V. V.

This change will come into effect in all records related to me.

Tirur,
13-1-2021.

HAMLA V V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdul Rahim Methuvil Nalakath, Methuvil Nalakath House, Irumbchola, A. R. Nagar Post, Tirurangadi Taluk, Malappuram District, Pin-676 305, holder of S. S. L. C. Book No. A 057370, with Register No. 268209, of March 1988, also known as Abdul Raheem in the Electoral Identity Card No. CSK1506450, dated 22-12-2014, issued by the Electoral Registration Officer, Vengara Constituency, and in the Ration Card No. 2055112239, (S1. No. 6), issued by the Taluk Supply Officer, Tirurangadi, and as Methuvil Nalakath Abdul Raheem in the Passport No. R 6080711, date of issue 6-6-2018, issued from the Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Abdul Raheem Methuvil Nalakath.

This change will come into effect in all records related to me.

A. R. Nagar,
13-1-2021.

ABDUL RAHIM METHUVIL NALAKATH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saidalavi. K.V., Kalamvalappil House, Chullippara Post, Tirurangadi Taluk, Malappuram District, Pin-676 508, holder of S. S. L. C. No. L 394693, with Register No. 445233, of March 2011, and Higher Secondary Examination Certificate No. HSE 2/2013/321189, with Register No. 9317250, of March 2013, of Board of Higher Secondary Examination, Government of Kerala, Bachelor of Science (Biochemistry) Degree Certificate No. 0630356, with Register No. EMANSBC014, of April 2016, of University of Calicut, Degree of Master of Science in Biochemistry Certificate No. D. E17511, with Reg. No. 16MBC019, of May 2018, of Bharathiar University, Coimbatore, Electoral Identity Card No. SXN1451913, dated 17-12-2014, issued by the Electoral Registration Officer, Tirurangadi Assembly Constituency, and Driving Licence No. 65/3001/2014. dated 7-4-2014, issued by the Assistant Licensing Authority, Thirurangadi, also known as Saidalavi in the Birth Certificate with Registration No. 7/96, date of Registration 3-1-1996, issued by the Registrar of Birth & Death, Nannambra Grama Panchayat, as Saithalavi in the Ration Card No. 2055090480, (S1. No. 2), issued by the Taluk Supply Officer, Tirurangadi, as Saidalavi Kalam Valappil in the PAN Card with Permanent Account No. EPKPK9194E, issued from the Income Tax Department, Government of India and as Kalam Valappil Saidalavi in the Passport No. U2211981, date of issue 25-11-2019, issued from the Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Syed Muhamed. K.V.

This change will come into effect in all records related to me.

Chullippara,
14-1-2021.

SAIDALAVI. K.V.

NOTIFICATION

I, Shihab-Nadammal Puthiyakath, Nadammal Puthiyakath House, Kuttalloor, Thanikkund, Oorakam Keezhmuri Post, Tirurangadi Taluk Malappuram District, Pin-676 519, do hereby notify for the information of all authorities concerned and the public that my minor daughter Rimmi Sainas, holder of Birth Certificate with Registration No. 4794/06, date of Registration 4-10-2006, issued by the Sub Registrar of Birth and Deaths, Tirurangadi Grama Panchayath, and mentioned in the Ration Card No. 2055061873, (S1. No. 11), issued by the Taluk Supply Officer, Tirurangadi, also known as Rimmi Sainas NP, in the School Admission Register Extract No. 28330, date of Admission 17-5-2016, of G. V. H. S. S., Vengara, is one and the same person. Hereafter I have changed her name as Roodhi Zaiba. N. P.

This change will come into effect in all records related to her.

Oorakam Keezhmuri,
15-1-2021.

SHIHAB-NADAMMAL PUTHIYAKATH

NOTIFICATION

I, Fousiya.O., Kankela Valappil House, Nellissery, Sukapuram Post, Ponnani Taluk, Malappuram District, Pin-679 591, do hereby notify for the information of all authorities concerned and the public that my minor son Abdul Khader. K.V., holder of Birth Certificate with Registration No. 8351/2005, date of Registration 13-10-2005, issued by the Registrar of Births and Deaths, Thrissur Corporation, and School Admission Register Extract with Admission No. 12788, date of Admission 29-5-2017, of K.N.M.V.H.S. School, Vatanappally, as Abdul Khader in the Ration Card No. 2056095901, (S1. No.2), issued by the Taluk Supply Officer, Ponnani, and as Kankela Valappil Abdul Khader in the Passport No. S 0225247, date of issue 13-3-2018, issued from the Passport Office, Kozhikode, is one and the same person. Hereafter I have changed his name as Shaheem Abdul Khader. K. V.

This change will come into effect in all records related to him.

Sukapuram,
7-12-2020.

FOUSIYA. O.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chandni. C., Sreevihar, Thavanur Post, Ponnani Taluk, Malappuram District, Pin-679 573, holder of S. S. L. C. Book No. I 065013, with Register No. 265394, of March 1996, also known as Chandni in the Electoral Identity Card No. YEU0278580, dated 12-1-2011, issued by the Electoral Registration Officer, Thavanur LA Constituency, as Chand Ni in the Ration Card No. 2056077009, (Sl. No. 4), issued by the Taluk Supply Officer, Ponnani, and as Nisha Santhosh in the Birth Certificate with Registration No. 1534/2016, date of Registration 1-6-2016 issued by the Registrar of Births and Deaths, Vattamkulam Grama Panchayat, of my minor daughter Nirupama M Santhosh, is one and the same person. Hereafter I have changed my name as Nisha. C.

This change will come into effect in all records related to me.

Thavanur,
18-1-2021.

CHANDNI. C.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ancy P Varghese, Puliparambil House, Perumpadappu Post, Ponnani Taluk, Malappuram District, Pin-679 580, holder of S. S. L. C. Book No. J 340252, with Register No. 427633, of March 1997, Bachelor of Commerce (B.Com) Degree Certificate No. 051432, with Register No. 313566, of April 2002, of University of Calicut, and Master of Commerce (M.Com) Degree Certificate No. 344180, with Register No. 6501, of April 2006, of University of Calicut, also known as Ancy in the Duplicate Electoral Identity Card No. MHQ1647312 dated 20-2-2011, issued by the Electoral Registration Officer, Guruvayoor LA Constituency, and in the PAN Card with Permanent Account No. CATPA 1148Q, issued from the Income Tax Department, Government of India, and as Ancy P V, in the Birth Certificate with Registration No. 1971/2011 date of Registration 14-7-2011, issued by the Registrar of Birth and Death, Kunnamkulam Municipality, of my minor daughter Sreya. M. S., is one and the same person. I have embraced Islam Religion from Christian-Jacobite-Orthodox Community vide Discharge Certificate No. 7254, dated 30-11-2019, issued from the Therbiyathul Islam Sabha, Mukhadar. Calicut, with a new name Halah Mariyam. Hereafter I will be a member of Islam Religion and will be known by the name Halah Mariyam only and will sign accordingly.

This change will come into effect in all records related to me.

Perumpadappu,
18-1-2021.

ANCY P Varghese

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jawhara. P., Ekariyil House, Vengad Post, Perinthalmanna Taluk, Malappuram District, Pin-679 338, holder of School Admission Register Extract with Admission No. 15912, date of Admission 24-5-1999, of National High School, Kolathur, also known as Jauhara in the Electoral Identity Card No. SKL0202481, dated 14-1-2011, issued by the Electoral Registration Officer, Mankada LA Constituency, and in the Ration Card No. 2053136391, (Sl. No. 1), issued by the Taluk Supply Officer, Perinthalmanna, as P. Jouhara in the Birth Certificate with Registration No. RH-1723, date of Registration 9-12-2004, issued by the Sub-Registrar of Births and Deaths, Perinthalmanna Municipality, of my minor daughter Dilshana Shebin. E., and as Poopatta Jauhara in the Passport No. K 3046279, date of issue 12-4-2012, issued from the Passport Office, Malappuram, is one and the same person. Hereafter I have changed my name as Jauhara. P.

This change will come into effect in all records related to me.

Vengad,
20-1-2021.

JAWHARA. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sara-Karangadan, Karangadan House, Vallikkapatta Post, Perinthalmanna Taluk, Malappuram District, Pin-679 324, holder of School Admission Register Extract No. 565, date of Admission 25-5-1963, of G.U.P. School, Mankada Pallippuram, also known as Sara in the Electoral Identity Card No. SKL6483259, dated 10-11-2020, issued by the Electoral Registration Officer, Mankada Constituency, and in the Ration Card No. 2053101149, (Sl. No.1), issued by the Taluk Supply Officer, Perinthalmanna, as Sara. K. in the S. S. L. C. Book No. E 136099, with Register No. 419128, of March 1993, of my son Nejmal Babu.A., and as Karangadan Sara in the Passport No. N 8570316, date of issue 14-3-2016, issued from the Passport Office, Malappuram, is one and the same person. Hereafter I will be known by the name Sara. K. only.

This change will come into effect in all records related to me.

Vallikkapatta,
22-1-2021.

SARA-KARANGADAN

NOTIFICATION

It is here by notified for the information of all authorities concerned and the public that I, Mohammed Shafie. A., Anakkayi House, Edappatta Post, Perinthalmanna Taluk, Malappuram District, Pin-679 326, holder of S. S. L. C. No. K-502494, with Register No. 274633, of May 2010, and Driving Licence No 53/4616/2010, dated 8-6-2020, issued by the Assistant Licensing Authority, Perinthalmanna, also known as Mohammed Shafie in the Birth Certificate with Registration No. A715, date of Registration 29-10-1990, issued by the Registrar of Births and Deaths, Perinthalmanna Municipality, in the Electoral Identity Card No. ULI 1097781, dated 9-9-2010, issued by the Electoral Registration Officer, Manjeri LA Constituency, as Muhammed Safi in the Ration Card No. 2053065351, (Sl. No. 2), issued by the Taluk Supply Officer, Perinthalmanna, and as Anakayi Mohammed Shafie in the Passport No. K4054814, date of issue 31-7-2012, issued from the Passport Office, Malappuram, is one and the same person. Hereafter I have changed my name as Muhammed Shafi. A.

This change will come into effect in all records related to me.

Edappatta,
14-1-2021.

MOHAMMED SHAFIE. A.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muhamed Mustafa Oulan, Avulan House, Cheloor, Perinthattiri Post, Perinthalmanna Taluk, Malappuram District, Pin-676 507, holder of S. S. L. C. No. 101876, with Register No. 363289, of March 1999, and mentioned in the Birth Certificate with Registration No. 7108/2016, date of Registration 3-11-2016, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor son Mohammed Faizan.A., also known as Mohammed Musthafa in the Electoral Identity Card No. HFS1623636, dated 22-10-2015, issued by the Electoral Registration Officer, Mankada Constituency, as Oulan Muhamed Mustafa in the Passport No. N 3370008, date of issue 3-11-2015, issued from the Passport Office, Malappuram, as Avulan Muhammed Musthafa in the Birth Certificate with Registration No. 6869/2007, date of Registration 16-12-2007, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor daughter Fathima Shifa Avulan, as Muhamed Musthafa in the Driving Licence No. 53/344/2002, dated 16-3-2018, issued by the Assistant Licensing Authority, Perinthalmanna, and as Musthafa in the Ration Card No. 2053137387 (Sl. No. 4), issued by the Taluk Supply Officer, Perinthalmanna, is one and the same person. Hereafter I have changed my name as Muhammed Musthafa Avulan.

This change will come into effect in all records related to me.

Perinthattiri,
15-1-2021.

MUHAMED MUSTAFA OULAN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Mohammed Shafeeq Neyyan, Palakkaparamb House, Chirayil P. O., Kondotty, Kondotty Taluk, Malappuram District, Pin-673 638, holder of S. S. L.C. Card No. K 251754, with Register No. 198246 of March 1998, also known as Muhammed Shafeekh in the Electoral Identity Card No. JCW1575406 dated 7-1-2002, issued by the Electoral Registration Officer for Kondotty Assembly Constituency, and as Shafeeq in the Ration Card No. 2077032738 (Sl. No. 3) issued by the Taluk Supply Officer Kondotty, as Muhammed Shafeeq. N in the Driving License No. 10/8216/2003 dated 3-5-2012 issued by the Asst. LA Malappuram, as Mohammed Shafeeq in the PAN Card No. BOPPM1931J issued by the Income Tax Department Government of India, as Mohammed Shafeeq Neyyan in the Marriage Certificate No. 2985/2014 dated 24-6-2014 issued by the Local Registrar, Secretary & Registrar of Marriages Kuzhimanna Grama Panchayat, as Neyyan Mohammed Shafeeq in the Passport No. R1154706 date of issue 22-6-2017, issued from Malappuram, as Mohammed Shafeeq Neyyan in the Higher Secondary Examination (Class XII) Certificate No. A II 32025 with Register No. 46055 of March 2000, as Mohammed Shafeeq Neyyan in the Provisional Degree Certificate No. 0111345 with Register No. 185120013 of April 2020 issued by the Controller of Examinations, Kerala University of Health Sciences, Thrissur, as Neyyan Mohammed Shafeeq in the General Medicine Certificate No. DUC 0048364 with Register No. 1552 date of issue June 18, 2008 by the Saint Petersburg, Pavlov State Medical University, as Neyyan Mohammed Shafeeq in the Post Graduate Diploma Certificate Register No. 555M11079F00271 of May 2011 date of issue 9-11-2011 issued by the Vice Chancellor, Annamalai University, as Neyyan Mohammed Shafeeq in the Screening Test Certificate No. FMGE/September 2008/NBE/174-2582 dated 4-11-2008 with Roll No. 80021336 of 28th September 2008 issued by the Assistant Director (Medical) National Board of Examinations, Government of India, as Dr. Neyyan Mohammed shafeeq in the Certificate of Registration No. 41124 dated 19-5-2010 issued by the Registrar, Travancore-Cochin Medical Council Thiruvananthapuram, as Neyyan Mohammed Shafeeq in the Registration Certificate No. MCI/10-36296 dated 22nd February 2010 issued by the Secretary Medical Council of India, as Mohammed Shafeeq Neyyan in the Passport No. M3537104 date of issue 13-11-2014, issued from Malappuram by the Passport Officer Malappuram of my wife Vadekkethodi Haseena, as Neyyan Mohammed Shafeeq in the Birth Certificate with Registration No. 1593/2012 date of Registration 20-6-2012 issued by the Registrar of Births and Deaths Kuzhimanna Grama Panchayat of my minor daughter Manha Mehrien, as Neyyan Mohammed Shafeeq in the Birth Certificate with Registration No. 459/2018 date of Registration 31-3-2018 issued by the Registrar of Births and Deaths Kuzhimanna Grama Panchayat of my minor son Mohammed Hyzin Neyyan and as Neyyan Mohammed Shafeeq in the Extract of School Admission Register No. 66283, date of issue 29-12-2020 by the Principal Markazul Uloom English School, Kondotty of my minor daughter Manha Mehrien is one and the same person. Hereafter I will be known by the name Neyyan Mohammed Shafeeq only.

This change will come into effect in all records related to me.

Kondotty,
27-1-2021.

MOHAMMED SHAFEEQ NEYYAN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shylamol. K., Gopasree House, Poochal Road, Kaithakunda, Ayikkarappadi Post, Kondotty Taluk, Malappuram District, Pin-673 637, holder of S. S. L. C. Book No. K 141782, with Register No. 413785, of March 1999, and Marriage Certificate No. 905/2010, dated 6-2-2010, with Registration No. 34/2010, date of Registration 19-2-2010, issued by the Secretary, Nannammukku Grama Panchayat, also known as Shyla in the Electoral Identity Card No. JCW2066629, dated 28-4-2007, issued by the Electoral Registration Officer, Kondotty LA Constituency, and in the Ration Card No. 2077045109 (Sl. No. 1), issued by the Taluk Supply Officer, Kondotty, and as Shyla. K. in the Driving Licence No. 10/7688/2013, dated 25-4-2013, issued by the Assistant Licensing Authority, Malappuram, is one and the same person. Hereafter I will be known by the name Shyla. K. only.

This change will come into effect in all records related to me.

Ayikkarappadi,
16-1-2021.

SHYLAMOL. K.

NOTIFICATION

I, Hissam Poovanoor, Mayappakuzhiyil House, Paravoor, Pulikkal Post, Kondotty Taluk, Malappuram District, Pin-673 637, do hereby notify for the information of all authorities concerned and the public that my minor daughter Afna, holder of Birth Certificate with Registration No. 396/2011, date of Registration 19-5-2011, issued by the Registrar of Births and Deaths, Cherukavu Grama Panchayat, also known as Afna. P. in the School Admission Register Extract with Admission No. 5570, date of Admission 11-5-2017, of A.K.H.M.U.P. Kannamvettikave, and in the Ration Card No. 2077092700 (Sl. No. 4), issued by the Taluk Supply Officer, Kondotty, and as Poovanoor Afna in the Passport No. T2633544, date of issue 9-4-2019, issued from the Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Ayisha. P.

This change will come into effect in all records related to her.

Pulikkal.
16-1-2021.

HISSAM POOVANOOR

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Aswin K, Tejas House, V O Road, Vadakara, Kozhikode District, Pin-673 101, holder of CBSE Certificate S. No. SSE/2018/1209279 with Register No. T118/07232/0035 of March 2018. in the Birth Certificate Registration No. AD/1/460/2004 dated 21-6-2004 issued by Registrar of Births and Deaths Kozhikode Corporation, in the Election Identity Card No. TXA6150197 issued on 8-4-2019 by the Electoral Registration Officer, 20-Vadakara L A Constituency, in the PAN Card No. ELTPK3993Q issued from Income Tax Department, and entered as Survesh in the Adoption OP 25/2002 dated 16-8-2002 issued by District Court Kozhikode and is one and the same person. Hereafter I will be known as my name Aswin. K only.

This change will come into effect in all records related to me.

Vadakara,
19-1-2021.

ASWIN K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Bini K, Kakkatt House, Nambrathukara, Naduvathoor P.O., Kozhikode District, Pin-673 620, in the S. S. L. C. Book No. 326019 with Registration No. 249709 of 1996 March and 102337 of 1997 March, entered as Bini in the Ration Card No. 2160119393 (Sl. No. 2) issued on 15-3-2017 by the City Rationing Officer, Koyilandy, in the Election Identity Card No. NVX0734087 issued on 16-3-2016 by the Electoral Registration Officer, for Perambra Constituency, is one and the same person. Hereafter I have changed my name as Bineesh. K.

This change will come into effect in all records related to me.

Nambrathukara.

BINI K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Hazim. E.M, Ruksana Manzil, Farook College P. O., Near Chungam, Kozhikode Taluk, Kozhikode District-673 632, holder of S. S. L. C. Book No. D 345366 with Register No. 90628 of March 1983, in the Driving License No. 11/2100/1991 issued on 27-2-2020 by the Assistant LA, Kozhikode, entered Hashim in the Election Identity Card No. KL/05/026/381746 issued on 12-8-1998 by the Electoral Registration Officer, Beypore LA Constituency, in the Ration Card No. 2159313005 (Sl. No. 5) issued on 11-12-2019 by the Taluk Supply Officer, Kozhikode Taluk, entered as Edakot Mathamkuth Hashim in the Passport No. K9213684 issued on 17-1-2013 by the Assistant Passport Officer, Passport Office, Kozhikode is one and the same person. Hereafter I have changed my name as Hashim. E. M.

This change will come into effect in all records related to me.

Farook College.

HAZIM. E. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Narayana Kumar M K, 28/3383, Jai Anjaneya, Palazhi Road, Pottammal, Kuthiravattom Post, Kozhikode Taluk, Kozhikode District, Pin-673 016, holder of S. S. L. C. Book No. E 685320 with Register No. 247106 of March 1985, in the Driving License No. 11/4219/1994 issued on 2-6-2020 by Assistant Licensing Authority Kozhikode and known as Mappiledath Madam Krishna Iyer Narayana Kumar in the Passport No. P2640543 dated 24-8-2016 issued by Passport Officer, Passport Office, Kozhikode and in the continuous Discharge Certificate cum Seafarer's Identity Document No. MUM 112761 dated 23-6-2020 issued by Assistant Shipping Master, Government Shipping Office Mumbai is one and the same person. Hereafter I will be known by the name Mappiledath Madam Krishna Iyer Narayana Kumar only.

This change will come into effect in all records related to me.

Kozhikode,
15-1-2021.

NARAYANA KUMAR M K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Fathima.T, Kinar Nilkkum kandi House, Eranhiparamba, P. O. Pazhoor, Kozhikode District, Pin-673 661, holder of S. S. L. C. Book No. B 572262 with Register No. 540397 of March 2001, in the Afzal-u-ulama Preliminary Examination Certificate Folio No. 2499 with Registration No. 45367 of April 2003 issued by Controller of Examinations, Calicut University, in the Bachelor of Arts (afzal-ul ulama) Certificate No. 0845703 issued on 7-11-2019 by Vice Chancellor, University of Calicut, Entered as Fathima in Birth Certificate with Registration No. 128/1986, date of Registration 11-7-1986 issued by the Registrar of Births and Deaths, Chathamangalm Grama Panchayath, and entered as Fathima Suhara in the Ration Card No. 2159066469 (Sl. No. 5) issued on 15-3-2017 by the City Rationing Officer, Kozhikode, in the Birth Certificate of my son Muhammed Nashwan Thacholil with Registration No. 7148/2015 date of Registration 10-3-2015 issued by the Registrar of Births and Deaths, Kozhikode Corporation, is one and the same person. Hereafter I will be known my name Fathima Suhara. T only.

This change will come into effect in all records related to me.

Pazhoor.

FATHIMA. T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreeyesh. M. P, Mele Payyadi (House), Narikkuni P. O., Thamarassery Taluk, Kozhikode District, Pin-673 585, holder of S. S. L. C. Book No. 343765 with Register No. 548573 of March 2001, in the PAN Card No. KPZPS5434C issued by the Income Tax Department, Government of India, in the Driving License No. 11/3873/2008 issued on 24-4-2008 by the Assistant LA, Kozhikode, in the Ration Card No. 2178010420 (Sl. No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Thamarassery Taluk, entered as Sreeyesh in the Election Identity Card No. MQY2125045 issued on 12-4-2007 by the Electoral Registration Officer, Koduvally LA Constituency, entered as Mele Payyadi Sreeyesh in the Passport No. L4830991 issued on 29-11-2013 by the Assistant, Passport Office, Kozhikode is one and the same person. Hereafter I have changed my name as Sridevi Sreedhar. M. P. consequent on change of my gender from Male to Female.

This change will come into effect in all records related to me.

Kozhikode.

SREEYESH. M. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Saleena. P. T, Kavullakandiyil House, Vavad P. O., Koduvally, Thamarassery Taluk, Kozhikode District, Pin-673 572, holder of S. S. L. C. Book No. J264221 with Register No. 140962 of March 1997, in the Driving License No. 57/5871/2012 issued on 24-7-2012 by the Assistant LA, Koduvally, entered as Saleena in the Election Identity Card No. NLH0093575 issued on 16-8-2010 by the Electoral Registration Officer, 31, LA Constituency, in the Ration Card No. 2178092053 issued on 15-3-2017 by the Taluk Supply Officer, Thamarassery, entered as Saleena Mujeeb in the Marriage Certificate issued by the Ansarul Islam Sangam, Katharammal, Valiyaparamba P. O., Koduvally, entered as Saleena Mujeebrahman in the Passport No. K4461461 issued on 11-7-2012 by the Assistant Passport Office, Kozhikode, is one and the same person. Hereafter I will be known by name as Saleena Mujeebrahman only.

This change will come into effect in all records related to me.

Vavad.

SALEENA. P. T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sainaba. P. K, Pulikkal Kunnu House, Thalayad P.O., Thamarassery Taluk, Kozhikode District, Pin-673 574, holder of S. S. L. C. Book No. AF 21542 Register No. 103430 of September 2012, in the Driving License No. 56/3537/2016 issued on 21-4-2016 by the Assistant LA Koilandy, in the Election Identity Card No. JTL1753300 issued on 15-2-2005 by the Electoral Registration Officer, Balussery LA Constituency, entered as Sainaba in the PAN Card No. GJTSP6168B issued by Income Tax Department, Government of India, in the Ration Card No. 2178075367 (Sl. No. 7) issued on 15-3-2017 by the Taluk Supply Officer, Thamarassery, entered as Dhanya in the Birth Certificate of my Son Alan. C. P (Certificate with Registration No. 539/2003 date of Registration 21-11-2003 by the Registrar of Births and Deaths, Panangad Grama Panchayat, in the S. S. L. C. Certificate of my son Alan C P Certificate No. U669716 with Register No. 525066 of March 2019, in the Birth Certificate of my Son Arun Prakash (Certificate with Registration No. 2817/2008 date of Registration 24-11-2008 by the Registrar of Births and Deaths, Thamarassery Grama Panchayat, in the Birth Certificate of my daughter Athithya Prakesh (Certificate with Registration No. 2818/2008 date of Registration 24-11-2008 by the Registrar of Births and Deaths, Thamarassery Grama Panchayat is one and the same person. Hereafter I have changed my name as Dhanya. P. K.

This change will come into effect in all records related to me.

Thamarassery. SAINABA. P. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Basheela P K, Chakyoli House, 1/88 A, Kattippara, Thalayad P O, Thamarassery Taluk, Kozhikode District, Pin-673 574 holder of S. S. L. C Book No. AF 21556 with Register No. 103416 of September 2012, entered as Faseela in the Election Identity Card No. JTL1529429 issued on 7-1-2002 by the Electoral Registration Officer, Balussery LA Constituency, in the Ration Card No. 2178075364 (Sl.No. 5) issued on 15-3-2017 by the Taluk Supply Officer, Thamarassery, in the Birth Certificate of my son Muhammad Shalbin Certificate with Registration No. 610/2004 date of Registration 31-3-2004 issued by the Secretary and Registrar of Births and Deaths, Thamarassery Grama Panchayat, in the S. S. L. C. Certificate of my son Muhammed Shalbin Certificate No. V 304684 with Register No. 202259 of March 2020 is one and the same person. Hereafter have changed my name as Faseela P K.

This change will come into effect in all records related to me.

Thamarassery. BASHEELA P K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Raju P B, Kadhalikkattil House, Puthoorvayal Post, Vythiri Taluk, Wayanad District, Pin-673 577, holder of Extract of School Admission Register with Admission No. 3908 date of Admission 20-5-1964 issued by Headmistress St. Joseph Upper Primary School, Kannadiurumpu, Pala, also known as Raju in the Election Identity Card No. LKP1499656 dated 16-6-2002 issued by the Electoral Registration Officer, Pala, LA Constituency, is one and the same person. Hereafter I have changed my name as Guru Yogiraj Bodhi.

This change will come into effect in all records related to me.

Puthoorvayal,
25-1-2021.

RAJU P B

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Lucku. O. K, Ovungal Kalathil House, Nellimunda Meppadi Post, Vythiri Taluk, Wayanad District, Pin-673 577, holder of S. S. L. C. Book No. C 039932 with Register No. 289065 of March 1990, in the Driving Licence No. 12/2737/2010 dated 22-4-2010 issued by the Asst. LA. Wayanad also known as Lucku Ovungal Kalathil in the Passport No. J6854103 date of issue 28-4-2011 issued by the Superintendent, Passport Office Kozhikode is one and the same person. Hereafter I will be known by the name Lukman. O. K only.

This change will come into effect in all records related to me.

Nellimunda,
11-1-2021.

LUCKU. O. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muhammed Nishad, Nanguveetil House, Moodakolly P. O., Sulthan Bathery Taluk, Wayanad District-673 592, holder of S. S. L. C. Book No. K 006699 with Register No. 370264 of March 1998, in the Passport No. J6855796 issued on 9-5-2011 from the Passport Office, Kozhikode. Hereafter I will be known by the name Muhammed Nishad N. M.

This change will come into effect in all records related to me.

Vakery,
1-2-2021.

MUHAMMED NISHAD

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Pushpangadan. C.T, Chandralayam (H), Pakkom (P.O.), Pulpally, Sulthan Bathery Taluk, Wayanad (Dist.) Pin-673 579, holder of S. S. L. C. Book No. F 307757 with Register No. 488124 of March 1993, also known as Shaju in Election Identity Card No. WZV0657510 dated 22-10-2015 issued by Electoral Registration Officer Sulthan Bathery Assembly Constituency No. 18 and known as Shaju. C. T, in the Ration Card No. 2263045356 dated 15-3-2017 issued by Taluk Supply Officer, Sulthan Bathery, Wayanad District is one and the same person. Hereafter I will be known by the Name Shaju C. T.

This change will come into effect in all records related to me.

Pulpally,
21-12-2020.

PUSHPANGADAN. C. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ashik, Sopanam, Chirakkutazhe, Kizhunna P. O., Kannur District, Pin-670 007, holder of Secondary School Examination (Session 2010-12) S. No. SSE/2012 400966 with Registration No. M/SE/12/06537/00094, Roll No. 4193034 dated 21-5-2012 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, All India Senior School Certificate Examination, 2014 S. No. SSCE/2014/825060 with Roll No. 4653611 dated 26-5-2014 issued by the Controller of Examinations, Delhi, Degree of Bachelor of Technology (Electronics and Communication Engineering) with Register No. 14013984 of May 2018 issued by the Vice-Chancellor, Mahatma Gandhi University, Birth Certificate with Registration No. 27, date of Registration 16-11-96 issued by the Chief Registrar, Department of Health and Family Welfare, Govt. of Tripura, PAN Card No. BXSPA 1134M issued from Income Tax Department, Govt. of India, Driving Licence No. 5/9140/2016 dated 20-9-2016 issued by the Asst LA, Kottayam, Election Identity Card No. UXK0517318 dated 19-12-2014 issued by the Electoral Registration Officer, Kannur Assembly Constituency, in the Passport No. R6160411 issued on 23-1-2018 by the Passport Officer, Passport Office, Kozhikode, have changed my name as Ashik Puthiya Veetil.

This change will come into effect in all records related to me.

Kannur,
19-1-2021.

ASHIK

NOTIFICATION

I, Remeshan K.C., Chalavalappil House, P. O. Chekkikulam, Via Koodali, Kannur District, Pin-670 592, do hereby notify for the information of all authorities concerned and the public that my minor daughter Liyona K. C., holder of Extract of School Admission Register with Admission No. 11610, date of Admission 25-5-2017 issued by the Headmistress, St. Teresa's A. I. H. S. School, Kannur, as K. C. Liyona in the Birth Certificate with Registration No. 1020/2006, date of Registration 14-3-2006 issued by the Health Inspector, Registrar of Births & Deaths, Kannur Municipality, is one and the same person. Hereafter I have changed her name as Leona K. C.

This change will come into effect in all records related to her.

Kannur.
25-1-2021.

REMESHAN K. C.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mahesh C., Kalathil House, Kayaloor, P. O. Chavassery, Kannur District, Pin-670 702, holder of S. S. L. C. No. N046195 with Register No. 534519 of March 2013, Higher Secondary Examination Certificate No. HSE2/2015/420225 with Register No. 2415984 dated 21-5-2015 issued by the Secretary, Board of Higher Secondary Examination, Thiruvananthapuram, Birth Certificate with Registration No. 1694/97, date of Registration 6-8-1997 issued by the Registrar of Births & Deaths, Mattanur Municipality, Driving Licence No. 58/11500/2018 dated 23-7-2018 issued by the Asst. LA, Thalassery, Election Identity Card No. XKX0846782 dated 7-4-2016 issued by the Electoral Registration Officer, Mattannur Assembly Constituency, as Mahesh in the Ration Card No. 2379058397 (S1. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Iritty, and as Mahesh Chathady in the PAN Card No. CCGPC4785G issued from Income Tax Department, Govt. of India, is one and the same person. Hereafter I have changed my name as Mershal.

This change will come into effect in all records related to me.

Chavassery.
20-1-2021.

MAHESH C.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ahmed Shanid S. T. P., Thekke Purayil, Near Juma Masjid, P. O. Kovvappuram, Kunhimangalam, Kannur District, Pin-670 309, holder of Secondary School Examination Certificate S. No. SSE/2015 0896695 with Registration No. M115/06621/0005 with Roll No. 4367377 dated 28-5-2015 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, Higher Secondary Examination Certificate No. HSE 2/2017/419357 with Register No. 4428954 dated 15-5-2017 issued by the Secretary, Board of Higher Secondary Examination, Thiruvananthapuram, Driving Licence No. 59/9690/2018 dated 30-7-2018, issued by the ALA, Thaliparamba, Election Identity Card No. URR0809988 dated 16-1-2018 issued by the Electoral Registration Officer, Kalliasseri Assembly Constituency, Birth Certificate with Registration No. 4864/1998, date of Registration 25-11-1998 issued by the Registrar of Births and Deaths, Payyannur Municipality, also known as Ahamed Shanid Soopiadath Thekke Purayil in the PAN Card No. JROPS0820Q issued from Income Tax Department, Govt. of India, and as Ahmed Shanid Soopiadath Thekke Purayil in the Passport No. S0263765 issued on 6-4-2018 by the Passport Officer, Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Shanid Shan.

This change will come into effect in all records related to me.

Kovvappuram P. O.,
Kunhimangalam,
19-1-2021.

AHMED SHANID S. T. P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Maya K., Lakshmi Sadan, P. O. Pathayakunnu, Kannur District, Pin-670 691, holder of All India Secondary School Examination Certificate S. No. 93 000243326 with Roll No. 4112061 dated 28-5-1993 issued by the Controller of Examinations, Central Board of Secondary Education,

Delhi, Bachelor of Arts 98-No. 13102, with Register No. 72128 of April 1998 issued by the Vice-Chancellor, University of Calicut, Bachelor of Education 02- No. 1747 with Reg. No. 10604 dated 18-10-2003 issued by the Vice-Chancellor, Kannur University, Master of Arts 2002-No. 993 dated 12th January 2004 with Reg. No. 1141 issued by the Vice-Chancellor, University of Calicut, Marriage Certificate with Registered as No. 47/04, dated 12-4-2004 issued by Local Registrar of Marriages & Secretary Pattiam Grama Panchayat, in the Birth Certificate of my minor son Yash Nair with Registration No. 8612/2006, date of Registration 16-9-2006 issued by the Registrar of Births and Deaths, Health Inspector Gr.1, Thalassery Municipality, also known as Maya Vinod in the Driving Licence No. 58/1812/2012 dated 28-3-2012 issued by the Asst. LA, Thalassery, in the Ration Card No. 2367091700 dated 15-3-2017 (S1. No. 3) issued by the Taluk Supply Officer, Thalassery, and as Maya in the Election Identity Card No. DBK1034743 dated 20-9-2015 issued by the Electoral Registration Officer, Kuthuparamba Assembly Constituency, is one and the same person. Hereafter I will be known by the name Maya Vinod only on consequent to my marriage.

This change will come into effect in all records related to me.

Pathayakunnu,
18-1-2021.

MAYA K.

NOTIFICATION

I, Minisha K.V., Thazhe Veedu, Uruvachal P. O., Kannur District, Pin-670 702, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu-Valinjjiya in my S. S. L. C. No. I-078070 with Register No. 501947 of March 2009 is corrected as Hindu-Vilakkithalavan vide Certificate No. R.Dis/8452/2020/E2 dated 7-1-2021 issued by the Tahsildar, Iritty Taluk.

This correction will come into effect in all records related to me.

19-1-2021.

MINISHA K. V.

NOTIFICATION

I, Sruthi K., Kallil, Karavoor, P. O. Kalluvayal, Kannur District, Pin-670 703, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu-Pulluvan in my S. S. L. C. No. S656367 with Register No. 535490 of March 2017, is corrected as Hindu-Thiyya Community, vide Certificate No. RDis/344/2021/E2 dated 12-1-2021, issued by the Tahsildar, Iritty Taluk.

This correction will come into effect in all records related to me.

Karavoor,
18-1-2021.

SRUTHI K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ambachu B., Birminadka House, P. O. Bela, Kasaragod District, Pin-671 321, holder of Extract of School Admission Register with Admission No. 6197, date of Admission 31-5-1985 issued by the Headmaster, Govt. Basic U. P. School, Perdala, Driving Licence No. 14/7121/2010 dated 8-11-2010 issued by the ALA, Kasargode as Ambachu in the Ration Card No. 2468025491 (S1. No. 6) dated 17-6-2017 issued by the Taluk Supply Officer, Kasaragod, as Abbas in the Election Identity Card No. KL/01/002/267294 dated 4-3-1999 issued by the Electoral Registration Officer, Kasaragod Constituency and as Ambachu Birmanadka in the Passport No. P4017323 issued on 28-9-2016 by the Passport Officer, Passport Office, Kozhikode is one and the same person. Hereafter I will be known by the name Abbas B. only.

This change will come into effect in all records related to me.

Bela,
12-1-2021.

AMBACHU B.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jithina E. R., Elamthuruthil, Oni, Rajapuram P. O., Kasaragod District, Pin-671 532, holder of S. S. L. C. No. K 052006 with Register No. 112965 of March 2010, Birth Certificate with Registration No. 631/1995, date of Registration 21-3-1995 issued by the Registrar of Births and Deaths, Ajanur Grama Panchayat, Election Identity Card No. XBI0453712 dated 13-1-2014 issued by the Electoral Registration Officer, Kanhangad LA Constituency, PAN Card No. CAYPJ6999K issued from Income Tax Department, Govt. of India, have changed my name as Vedha Lakshmi R. and will sign accordingly.

This change will come into effect in all records related to me.

Oni,
14-1-2021.

JITHINA E. R.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Devaki. K., Vadakkedath, Perumbatta P. O., Vellarikundu Taluk, Kasaragod District, Pin-671 313, holder of S. S. L. C. No. C 048300 with Register No. 278344 of March 2002, also known as Devaki. V in the Electoral Identity Card No. JWB2024123, dated 20-3-2006, issued by the Electoral Registration Officer, Trikarapur LA Constituency, known as Devaki in the Ration Card No. 2480008679 (S1. No. 5), dated 15-3-2017, issued by the Taluk Supply Officer, Vellarikundu, is one and the same person. Hereafter I have changed my name as Devika. V and will sign accordingly.

This change will come into effect in all records related to me.

Perumbatta,
19-10-2020.

DEVAKI. K